और उनकी कीमत उन्होंने तय कर दी है और उस में लोज का भी हिसाब नहीं है । परन्तु मकान मालिक बहुत चतुर हैं । जो उस की सेल डीड है वह उसे नहीं लेते । पैसा सब दे देते हैं लेकिन सेल डीड नहीं लेते, यह इस लिये कि चूंकि उस के नाम वह नहीं होती है इस लिये उस पर किराया नियंत्रण लागू नहीं होता है । अब आज जो किरायेदार है, जो कि बारह वर्ष से बैठा हुआ है, वह यह सोच रहा है कोई बात नहीं है, पांच वर्ष पूरे हो जायेंगे तो वह जो ५० रु० देता है वह २५ भी हो जायेंगे । इसी आशा में वह पांच साल से बैठा था, किन्तु जब वह किराया कंट्रोल करने वालों के पास गया तो वह कहते हैं कि यह कानून तो उस पर लागू नहीं होता । इस लिये नहीं लागू होता कि वह सरकारी है । उसके कारण आज एक नहीं, दो नहीं, हजारों किरायेदार उसके अन्दर पिसे जा रहे हैं और हालत यह हो रही है जब वे किराया नहीं दे पाते हैं तो उन को वहां से निकाल दिया जता है । मैं माननीय मंत्री जी से कहूंगा कि वह इस को देखें, सोचें और समझें । जहां तक इस की शब्दावली का सवाल है, वह बिल्कुल साफ नहीं है । आप ने कहा है, जैसा कि असली अधिनियम है, उस में लिखा है :

> "to any premises belonging to the Government."

उस के आगे आप नें यह जोड़नें के लिय कहा है :

> "Provided that where any premises belonging to Government have been or are lawfully let by any person by virtue of an agreement with the Government or otherwise, then, notwithstanding any judgment, decree or order of any court or other authority, the provisions of this Act shall apply to such tenancy."

किन्तु मैं ने जो अमेंडमेंट दिया है उस में मैंने यह और भी स्पष्ट कर दिया है, और स्पष्ट कर के मैं नें यह कहा है :

> "The expression 'premises belonging to the Government' in."

Mr. Deputy-Speaker: Is he going to finish or does he want some more time.

Shri Naval Prabhakar: I have just started.

Mr. Deputy-Speaker: He may continue next day. We will now take up the other business.

14.30 hr

MOTION *RE* MAINTAINING PRICES OF ESSENTIAL COMMODITIES AT REASONABLE LEVELS

Mr. Deputy-Speaker: Further consideration of the motion moved by Shri Indrajit Gupta on the 11th December, 1962.

> "That this House takes note of the statement laid on the Table of the House on the 10th November, 1962 by the Minister of Planning and Labour and Employment on measures for maintaning prices of essential commodities at reasonable levels."

We have taken one hour and fifteen minutes.

Shri P. Venkatasubbaiah (Adoni): What about the Agricultural Refinance Corporation Bill?

Mr. Deputy-Speaker: Next session. The Speaker has allotted the remaining $2\frac{1}{2}$ hours for the discussion of this Motion.

Shri V. B. Gandhi (Bombay Central South): Mr. Deputy-Speaker, it is a good thing that India is conscious and wants to be watchful of the consequences of inflation. One thing that a country which is at war, as India is today at war with China, should not neglect is to watch its price line. It is very important that due importance should be given to this aspect. A stable price line is worth all the

[Shri V. B. Gandhi]

Divisions on the front line. We might agree that we cannot altogether escape the consequences of inflation or the consequences of the economic situation that arises from the war. We must prepare ourselves to accept some of the consequences. Inflation is inseparable from a major war. We should, however, examine how we in this country are situated and prepared or organised to save ourselves from any excessive dose of inflation. Here, we should also remember that the objective of any price policy is not necessarily that the price line should be held absolutely. It has to be conceded that in the matter of price levels, we should talk in terms of relative price levels.

In this connection, I think our country has done rather well. We are a community that has been used to planning and we have had some 12 years' experience of planning. That experience has certainly stood us in good stead. We have had some advantage from this planning, when we were confronted with the problem of price levels. Some twelve years ago, if we had been confronted with the situation which we are facing today, we would probably have been not able to give as good an account of our economy as we can today. Here, we see, that within months of the Chinese aggression, our Government has been able to place before this House a statement of its price policy. We find that the Government has been able to initiate measures promptly without losing time for maintaining the prices of essential commodities at reasonable levels. Here, we have this Government's determination to act and we find that the policy placed before this House is a well thought out and extremely practical policy designed to keep prices within limit.

I will just mention three of the measures which this Government has at first decided to take. The first is the Government's decision to set up a high level committee on price stabilisation within the Department of Economic Affairs in the Ministry of Finance. We also find from the statement before the House that there is an awareness of the importance of price intelligence of retail price trends and of the spread between wholesale and retail prices. Secondly, the Government has already sanctioned a scheme for the building up of a network of co-operative and other consumer stores especially for the supply of essential commodities. At present, it appears from the statement that the Government intends to set up or proposes to set up something like 200 wholesale and central co-operative stores and about 4,000 branch and primary stores. Nor has it been the case that the policy in the matter of foodgrains has been neglected. Actually.... (*the bell rings*) Will you give me five minutes more, Sir?

Mr. Deputy-Speaker: There are about 25 names and the time is only 2½ hours.

Shri Sinhasan Singh (Gorakhpur): Please take down my name also.

Mr. Deputy-Speaker: The hon. Minister wants about 40 minutes to reply.

Shri V. B. Gandhi: As you please.

Shri Ranga (Chittoor): Why so much time?

The Minister of Planning and Labour and Employment (Shri Nanda): Would you like me to have less?

Shri Ranga: Yes.

Shri Nanda: All right. I will take less time. I will give less information.

Shri Ranga: You are giving information or only sermons?

Shri V. B. Gandhi: I shall conclude by saying that, in accordance with the

policy that the Government has been pursuing, we have not been neglecting the other side of the equation in a case of this kind, and that is....

Shri Vishram Prasad (Lalganj): I think there is no quorum in the House.

Mr. Deputy-Speaker: We are not taking any vote.

Shri Vishram Prasad: After 2.30....

Mr. Deputy-Speaker: Are you seriously challenging the quorum? Let us go on.

Shri V. B. Gandhi:....and that is production in the country. Take the case of industrial production. It has gone up from 137·3 Index number in 1957 to 181·2 Index number in 1961.

After all, Sir, any public policy succeeds only in proportion to the measure of public support that the policy is able to secure and we find in the policy of the present Government that we are having the willing cooperation from all sectors of the community, from leaders of trade unions, from industrialists, from chambers of commerce, etc. In this approach, we find the guarantee that in our war efforts there shall be no risk of hoarding and profiteering and such other anti-social practices. Thank you, Sir.

Shri Ranga: Mr. Deputy-Speaker, Sir, once this question of holding the price-line comes up, everyone is naturally tempted to say 'Yes, yes, prices must be prevented from rising' because, who would ever like anything that he purchases to cost more from day to day? But, actually, Sir, what is happening is this. Without most people's knowledge, prices go on increasing because inflation has become inevitable. It has come to be built in to their own plans, the so-called industrial development and other developments and no wonder prices will go on rising without anybody's individual contribution to it, and only because of the policies of the Government.

Secondly, Sir, when we think of this rise in prices, we cannot forget the needs for achieving parity in regard to its impact as between different classes of people and different sections of our own producers, industrial producers, agricultural producers and the proletariat too, the agricultural workers and industrial workers. What generally has happened and is happening is that when Government tries to take certain tentative measures to hold the price-line, it often hurts the agriculturist more than it hurts anybody else. And, unfortunately, the agriculturists have only one or two things to sell whereas they have got to purchase all the other things in order to maintain themselves and to carry on their everyday lives both as consumers and as producers. Unfortunately, Sir, during this year—as it generally happens every year—the yields of rice in the rice-growing areas have gone down very seriously. In the heavily deltaic areas it has gone down to an extent of fifty per cent.

Thirdly, Sir, the prices of manure have not shown any decline at all. On the other hand, they are on the rise. Cattlefeeds are costing us very much more, so much more now, after this emergency has come in. It is a good thing that it should happen. The rise in the standards of living of our agriculturists, both workers as well as peasants, is taking place and naturally costs of cultivation on the whole are going up and have been going up for the last twenty years more than in proportion to this inflation that has been taking place. Because of these things, Sir, peasants are not in a position really to make both hands meet and make their own agriculture pay; and, what is worse, the burden of their agricultural indebtedness has been rising.

The cost of credit is also going up. When the bank rate goes up here by more than twenty per cent, the rate of interest at which credit is available to the agriculturist is also

[Shri Ranga]

going up because the people who would be lending the money to them would be borrowing the money from the scheduled banks and other banks also. Everyone knows that it is not the case with other industries. In agriculture, anyhow, credit costs much, far too much. I have been saying about it again and again, but, unfortunately, there has been no improvement at all and the rate of interest continues to be so very high. Even the cooperative banks in areas like U.P. and Bihar have been obliged to charge from nine per cent to twelve percent although the Reserve Bank Bank of India makes credit available to cooperative banks at some concessional rate of two per cent or one and a half per cent. And, why has it happened, Sir.

It is because the credit of the agriculturists is considered to be so very low and the cost of administering these cooperative credits has also been going up. Because of all these reasons, the costs of cultivation are going up. Naturally, it is fair on the part of the Government to see that at least the costs of cultivation are covered and the peasants are enabled to have the minimum standards of living and the minimum of income. No effort in this direction till now has come to be made in spite of several promises made by the Government that they are going to establish an Agricultural Stabilisation Council or Commission and so on. No effort has been made in order to assure our peasants a stable, decent and remunerative level of prices for their agricultural produce. And, all these things have got to be done with a view to maintaining parity between the agriculturist and the industrialist. Even the idea of parity in economy in principle has not come to be accepted by Government, not to speak of implementation.

Therefore, Sir, I would like my hon. friend, Shri Nanda who has always the softest corner, of course, for the industrial proletariat also to try to extend his capacity for sympathy in order to embrace the agriculturists who form more than seventy per cent of our total population. As everyone knows, unlike the industrial workers, these agriculturists do not depend upon the Government and do not trouble the Government at all for their means of livelihood, for their employment or for the way in which they go on. They do not ask Government to provide work for themselves or to provide maintenance for themselves. Actually, the Government ought to be greatful to these people because their maintenance and their employment and their ways of life are not all dependent upon the Government. They are not dependent at all on the Government and to that extent Government are relieved of all these burdens.

For that reason, Sir, more than for any other reason, Government should be greatful to them and therefore should show special solicitude to their needs and their troubles. I do not mean to say that no solicitude has been shown. Every Government has been showing some solicitude or the other. But, the most important question is, 'Is it adequate?'. I am sure, Sir, my hon. friend Shri Nanda would agree with me that what the Government is able to do is not adequate. What the Government contemplates to do is also not so favourable to our agriculturists. You might say: 'What about these big irrigation projects, medium-scale, large-scale and small-scale projects and all these things'? All these things have been going on. There have been some developments in all these directions but all these things do not touch the fringe of this problem and therefore, the question of price is of the greatest importance so far as our agriculturists are concerned.

Therefore, Sir, I wish to sound a note of warning to my hon. friend that however anxious he might be to hold the price-line to see to it that

his industrial workers get their cereals as cheap as possible, he should also be equally anxious, if not more anxious, to see that those people who are producing cereals and other raw materials needed for industrial development are also looked after and their interests are not jeopardised in any way.

Lastly, Sir, I wish to say that today, in the whole of the south, from which part I have just now come after a month's tour, I find that the price level is much too low and everywhere there are complaints. What is worse is this. As if to add insult to injury, the land revenue has been raised by more than hundred per cent in Andhra and the Ministers themselves have admitted that in some cases the rise may go up to two hundred per cent and even three hundred per cent. In your State of Mysore, land revenue is being raised, and in Madras too, they have got measures. I do not know what further surprises my hon. friend the Finance Minister has got to offer. Because of the war emergency, his taxation proposals are likely to go up either by way of excise duties or through direct taxes that would be levied here as well as in the States. So, for all these reasons, I sincerely hope that my hon. friend will not jeopardise the interests of the peasants merely because he wants to utilize the present war emergency to further his own pet ideas of socialism.

Shri Karuthiruman (Gobichettipalayam): Mr. Deputy-Speaker, this non-official Motion on the question of maintenance of the price-line of essential commodities is a very important one at this juncture, and it is very essential to control the price-line. One thing that is agitating all of us in this connection is the fair price that will be fixed for the producer. Every political party and every politican says on the platform that the price line should be held and it should be so cheap that poor people can buy things. We also endorse it. Taking into account the points of view of both the producer and the consumer, we should fix it at a level which is favourable to both. Unless the price line is held at a reasonable level, production of foodgrains will not increase, in spite of all the inducements and encouragements that you give to the cultivators.

Let us compare the pre-war cost of production per acre of paddy and the present cost of production. In 1939 or 1940 the cost of production per acre of paddy was Rs. 40. It can very easily be verified by the Planning Minister from any agricultural research station. Today it is Rs. 400. No one can deny it or prove that it is less than Rs. 400 per acre. So, there is one thousand per cent increase in the cost of production from the pre-war level. Simply because the agriculturists are not properly represented in this House and they have no able spokesmen here, it is being suggested here that the price line should always go down and down.

Let us now see how the cost of production has gone up. Cotton seed which was selling at Rs. 2 per bag in those days is now selling at Rs. 30 per bag. To maintain one pair of cattle one has to purchase at least two bags of cotton seeds per month. Groundnut cake, which was selling at about Rs. 1·70 in the pre-war days is now selling at Rs. 28 per bag. For all these reasons, the cost of production has gone up ten times or more. Then, let us see what he is getting in return. If we take 100 as the base in 1939, now the price that he is getting is 400, an increase of four times, as against an increase of ten times in the cost of production. Is it not reasonable for a poor agriculturist to expect a fair price for his produce? Unless we give them a fair return, how can we induce them to produce more? We say that we are an agricultural country and we want to work for the benefit of the agriculturists. But, all the same, unfortunately or fortunately, we have not been able to give the poor agriculturists any increase in their returns. It is very necessary, specially in this emergency when we

[Shri Karuthiruman]

require increase in food production, to give a fair and proper price to the agriculturist.

Then, what should be the consumer price? Now what is happening is that the intermediate traders are pocketing a large slice of the profit and the consumers are getting the agricultural produce 40 or 50 per cent above the price at which it is sold by the agriculturists. Can we not devise a method by which the difference between the producer and consumer price is not more than 10 per cent? The price line should be held in such a way that the consumer will get the agricultural produce at 10 per cent above the price charged by the producer. Then, it will give a reasonable price to the producer.

Now the Ministry have fixed a floor price of Rs. 15 per maund of rice which will be the minimum price which the producer will get. What is the average yield per acre in Madras State? It is about 2,500 lbs. of paddy, about 20 bags, in very good land. So, according to the price fixed by the Ministry, it is about Rs. 15 per bag of paddy, or Rs. 300 if all the available paddy is sold, whereas the cost of production is Rs. 400. What is the idea in fixing the price at Rs. 15 per maund of rice and giving the producer only Rs. 300 when the cost of production is Rs. 400 per acre?

I am saying this not as Parliament Member but as a practical farmer. I am in the field for more than twenty years. I am producing 5,000 lbs. per acre on one hundred acres for the last twenty years. So, unless the floor price is Rs. 20 or 21 per maund of rice, it is practically impossible for any agriculturist to make both ends meet and carry on. So, if the present policy is followed, it will mean reduction in the production of foodgrains. The present increase in foodgrains production is partly due to our Plans and partly due to advanced methods of cultivation, and chiefly due to the prevailing prices in the market.

Now the prices of foodgrains are falling in the countryside. Nobody can deny that the prices are falling. Mahatma Gandhi said the introduction of control will mean stealing the poor producers. When controls were removed in 1948-49 there was an increase in food production. We should give a proper price to the producer. Government should take very serious action to see that there is a fair balance between the price for the producer and the consumer. The difference should not, in any case, be more than ten per cent. If that is so arranged and if the producer is given a fair price in the present emergency conditions, I can confidently say on behalf of the farmers, the production will not only be 80 million tons but it will be, we assure the Government and the Planning Commission, 100 million tons. I again repeat that this is subject to the condition that a reasonable price is given to the producer.

श्री बागड़ी (हिसार) : डिप्टी स्पीकर साहब, जब भावों का उतार-चढ़ाव इस किस्म का हो कि देश की जनता का जीवन-निर्वाह होना कठिन हो जाय, उस वक्त भावों के चढ़ाव को रोकना बहुत जरूरी है । इस के बारे में इस सदन के सामन जो विचार प्रकट किये गए हैं और प्रकट किय जायेंगे, अगर उन के बारे में गम्भीरता से सोच कर और वक्त की आवाज़ को सुन कर मुनासिब कार्यवाही नहीं की गई, तो देश इस बीमारी से टूट जायेगा, क्योंकि यह एक बहुत बड़ी बीमारी है । चूंकि भावों के बारे में सरकार की कोई निश्चित नीति नहीं है, इस लिए भावों के चढ़ने की वजह से देश के कमेरे तबके की कमाई लुटती रहती है । सरकार की कोई भी नीति निश्चित नहीं है । भावों को चढ़ने से रोकने के लिए एक निश्चित नीति का होना बहुत ज़रूरी है । किसी अनिश्चित नीति से निरखों के उतार-चढ़ाव पर नियंत्रण नहीं किया जा सकता है । जैसा कि मैं ने

अभी कहा है सरकार की कोई निश्चित नीति नहीं है और इस बात का कोई इन्तज़ाम नहीं है कि कोई काम एक ठीक और निश्चित तरीके से होगा । मिसाल के लिए आप स्ट्रेप्टोमाइसीन को ले लीजिए, जो कि टी० बी० के मरीज़ों को इन्जेक्शन देने के काम में आती है उस की कीमत दो चार आने होती है, लेकिन सरकार के कारखाने में बनने के बावजूद उस की कीमत बारह, चौदह आने, बल्कि डेढ़, दो रुपए तक, लो जाती है और इस तरह जर्जरीभूत फेफड़ों के लिए खून की इतनी ऊंची कीमत वसूल की जाती है । वह सरकार जिसकी कोई निश्चित नीति नहीं है, वह मंहगाई को रोक नहीं सकती है । वह चाहे जितनी कोशिश कर ले, महंगाई को रोक नहीं सकती है । महंगाई बढ़ती ही जा रही है । सरकार के जितने इदारे हैं, उन सब के अन्दर इस तरह की अनिश्चित नीति चल रही है । उन सब के मुनाफें बढ़ते ही जा रहे हैं । वे सब अपने मुनाफे बढ़ाते ही चले जा रहे हैं ।

15 hrs.

इस वास्ते मैं अर्ज़ करना चाहता हूं कि अगर आप महंगाई को रोकना चाहते हैं तो आपको दो बातें करनी होंगी । ये बुनियादी बातें हैं । पहले तो आपको यह देखना होगा कि पैदावार कहां होती है । पैदावार एक तो खेत में होती है और दूसरे कल कारखानों में होती है, शहरों में होती है और देहातों में होती है । शहरों और देहातों के भाव आज ठीक तरह से नहीं चल रहे हैं । अगर शहरों के भाव हाथी की चाल चलते हैं तो गांवों के भाव गधों की चाल चलते हैं, शहरों के भाव गधों की चाल चलते हैं तो गांवों के भाव हाथी की चाल चलते हैं । कभी शहरों के भाव आकाश को छूने लगते हैं तो कभी गांवों के भाव पाताल तक पहुंच जाते हैं और गांवों के भाव आकाश को छूने लगते हैं तो शहरों के भाव पाताल तक पहुंच जाते हैं । इस वास्ते मैं कहना चाहता हूं कि जो किसान अनाज पैदा करता है, अच्छा माल पैदा करता है, गन्ना पैदा करता है, उसका भी आप ख्याल रखें और जो उपभोक्ता है, उसका भी आप ख्याल रखें । अब आप देखें कि जो किसान गन्ना पदा करता है, उसको गन्ने की कीमत बहुत ही कम मिलती है और वही गन्ना जिस वक्त मिल मालिक के पास पहुंच जाता है तो वह कितना ही मुनाफा उस पर कमाता है । जो किसान अनाज पैदा करता है, उसको तो उसका दस या बारह रुपय मन भाव मिलता है लेकिन वही अनाज जब कारखानेदार के घर चला जाता है, डालमिया या बिड़ला की फैक्ट्री में चला जाता है और वहां से बिस्कुट की शक्ल में निकलता है तो दो सौ और तीन सौ रुपये मन की सूरत में निकलता है । यह लूट है । इस लूट को बरदाश्त नहीं किया जा सकता है । जब तक कोई निश्चित नीति नहीं अपनाई जाती है तब तक इस लूटपने को नहीं रोका जा सकता है । भाव तब तक चढ़ते ही चले जायेंगे । आप इनको चढ़ने से रोक नहीं सकते हैं । अगर आप चाहते हैं कि कोई निश्चित नीति हो तो आपको इस बात को मानना पड़ेगा कि किसान की फसल का जहां तक सम्बन्ध है, जब वह निकलती है और जब वह बोता है, उस बीच में कभी भी कीमत इतनी न बढ़ सके कि किसान को नुक्सान हो और इसके बारे में आपको कोई निश्चित नीति अपनानी होगी और कहना होगा कि इससे ज्यादा भाव नहीं बढ़ सकते हैं और न ही नीचे जा सकते हैं । साथ ही साथ आपको यह भी घोषित करना होगा कि कारखानों में जो सामान बनता है, उसकी लागत से डेढ़ गुना से अधिक कीमत नहीं हो सकती है । अगर आपने इस तरह की नीति बनाई तब तो बात बन सकेगी और अगर नहीं बनाई तो बात नहीं बन सकती है ।

सरकार कारखाने खोलती जाए, इससे कुछ होने वाला नहीं है । इससे तो यही होगा कि भ्रष्टाचार बढ़ेगा, जिन को परमिट आप देना चाहते हैं उनको परमिट दे सकेंगे

[श्री बागड़ी]

और मंत्रियों के भाई भतीजों और उनके कुत्रों का पेट और बढ़ेगा । भावों को रोकने का जो मा मंत्र है, उसको आपको पकड़ना होगा । इस विषय को जो इस सदन में विचारार्थ रखा गया है, इसके लिए में आपको बधाई देता हूं । लेकिन विचार से कुछ नहीं हो सकता है । जरूरत इस बात की है कि इस पर अमल किया जाए । अमल तब तक नहीं हो सकता है जब तक कि कोई निश्चित नीति नहीं बनाई जाती है ।

अभी पिछले दिनों की एक बात मैं आपको बतलाना चाहता हूं । यह जो वाका मैं ब्यान करने जा रहा हूं, यह बहुत ही दिलचस्प वाका है । मैं एक तांगे वाले के पास गया और उससे कहा कि चलोगे । उसने घोड़े की आंखों पर हरी ऐनक लगा रखी थी और घोड़ा सूखा घास खा रहा था । उसने घास उठा कर अन्दर रख लिया और घोड़े को आंखों से ऐनक को उतार लिया और कहने लगा, आइये, चलें । मैंने उससे पूछा कि यह ऐनक क्यों लगा रखी थी? उसने कहा कि यह घोड़ा बड़ा कम्बख्त है, हरी घास के सिवाय दूसरी सूखी घास खाता ही नहीं है । हरी घास मिलती नहीं है, इसलिए हरी ऐनक लगा रखी है ताकि इसको घास हरी नज़र आए और यह खा जाए । यह हरी घास समझ कर सूखी घास को खा रहा है । आप भी किसानों को हरी ऐनक से सूखी घास चराते चले जा रहे हैं । यह बहुत दिन तक नहीं चल सकता है ।

मैं अर्ज करूंगा कि आप निश्चित नीति अपनायें आपको चाहिये कि आपके घर से जो चीज़ चलती है, सरकार के जो कल-कारखाने हैं, उन से जो चीज़ चलती है, सरकारी दूकानों से जो चीज़ चलती है, वह चीज़ बेमुनाफे के जनता को मिले । शहरों और देहातों, खेतों और कारखानों के भावों में ज्यादा अन्तर न हो । आप यह न भूलें कि सौ में से अस्सी आबादी किसानों की है । आज किसान के ऊपर हिन्दुस्तान का सिंहासन खड़ा हुआ है । आप किसी तरफ भी चले जायें, किसान आप की मदद करने के लिए तैयार है । रक्षा कोष में किसान ने धन दिया है? मंत्रियों और उनकी बेटियों को आज किसने सोने में तोला है? किसान ने तोला है। गरीब ने तोला है, देश के अन्न दाताओं ने तोला है । बड़े दुख के साथ मुझे कहना पड़ता है कि किसान की कमाई पर आज हमला हो रहा है । गैर-मुल्की हमलावरों ने भी उस पर डाका डाला है और गाजी लोगों ने भी डाका डाल कर गज़ब किया है । इन पिछले पन्द्रह सालों के अन्दर भावों के मामले में किसान की कमाई पर जितना डाका पड़ा है और आए साल पड़ता जा रहा है, उतना न आज तक कभी पहले पड़ा है और न ही पड़ेगा । इसका इतिहास साक्षी है ।

अन्त में मैं इतना ही निवेदन करना चाहता हूं कि हरी एनक से आप सूखा घास न चरायें, कुछ किसान की भी बात करें ।

Dr. K. L. Rao (Vijayawada): Mr. Deputy-Speaker, Sir, this emergency period during which we have got to build up our defensive military strength may last for anything from five to eight years. Assuming two years for the transition period, I think, the total estimated period for which we should be prepared will be ten years. The amount of money that we have got to spend during this period on armaments alone can be gauged from the fact that during the last war in Great Britain they spent about Rs. 1,300 crores on ammunition factories alone and they received something like Rs. 11,000 crores worth of armaments from the USA by way of lend-lease. I shall draw on some of my experience of Great Britain on this subject as during the entire period of the last war I happened to be in Great Britain.

When you are spending such large amounts of money, the greatest dis-

turbing factor to sound economy will be the rise in prices. This will lead to the spiral of inflation. Inflation creates two kinds of disadvantages. The first is that it increases the cost of production and the second is that it comes in the way of the rate of progress itself. Therefore we should visualise various situations in which prices may tend to rise and where strict control must be achieved in time.

By way of an example I may say that it may be that in order to keep the prices at a particular level, we may have to introduce rationing on a limited scale in some towns with a population of a lakh and more people. For that we must have the registration of people ready.

Similarly, we must also realise, when we are considering this long period, that there is bound to be some increase in prices during this period. This is inevitable.

For example, during the last war in Great Britain prices went up by 12 per cent in the first year, then they remained steady and only towards the end of the war went up again by about 50 per cent. After the war is over, there is a transition period which is of great importance when again restrictions on consumption will have to be imposed. For example, bread was not rationed in Great Britain during the war but it was rationed just after the war was over.

The various measures that have been enunciated by the hon. Minister for control of hoarding and profiteering, which may assume very distressing proportions are necessary.

There has been some consideration of the price ceiling also. But I want to submit that none of these measures by themselves will achieve success in control of prices because they do not go to the root of the disturbance.

There are some other more important and basic factors which have got to be thought of in this connection. These are the four factors which I shall discuss briefly.

The first and the most important one is the increase in food production. An emergency of this type should be taken advantage of to boost up our food production. That is very vital. For example, during the last war, Great Britain increased its food production, in spite of other very heavy commitments, by as much as 70 per cent. Similarly, in the USA, in spite of the fact that they had withdrawn from the agricultural labour as many as a million people, the food production went up by about 33 1/3 per cent, that is, by one-third.

What I want to submit is that every effort should be made to increase our food production. For example, there are about 30 lakh acres of land for which irrigation potential has been built up but which has not been utilised. There is no use our going back to the old methods. We must have some new approaches or methods by which the public may be made to work along with the irrigation projects even during the stages of construction. Recently I submitted to the hon. Planning Minister a new approach by which the public can be made to participate at the construction stage itself so that as the irrigation canal comes to be completed, it is utilised and there may be no lag in utilisation of the irrigation potential.

Some restrictions on the number of courses of eating in the public places and on entertainments must be introduced immediately. During the last war in Great Britain they went on propagating every day on the air recipes for simple foods making use of potatoes and so on in order to make the people use the very simple foods and not think in terms of the luxurious foods that they were generally accustomed to in normal times.

[Dr. K. L. Rao]

The second factor is wages and production costs. You have got to maintain them very carefully, because they are fundamental for the control of prices or the stabilisation of prices. The consumer demands have got much less impact on price rises than wages and production costs. If production costs and wages are going up, if necessary they must even be subsidised by Government, and they must be kept at a certain level. This can be achieved by the introduction of modern methods and new techniques. For example, during the last war, the electrical power in Great Britain was increased by 60 per cent with very little addition to the power equipment. Only 20 per cent was added to the power equipment, but the power that was generated from the existing installations was 60 per cent more. Similarly, the railways also without any additional equipment carried as much as 50 per cent more of the traffic. All these achievements came about by the adoption of modernisation and by the introduction of new techniques, for which the engineer is the back-bone. It is here that I would appeal to the hon. Minister that a proper place must be given to the engineer, and the engineers must be energised if we really want great technological developments in the country.

It is also necessary for us to keep down the costs by way of unnecessary expenditure on the unproductive staff. For example, take the case of the DVC. It has fulfilled its functions. There is no use having such huge offices and maintaining such huge staff. The rest of the work can be done cheaply by the State organisations. But we find that a huge office has been kept. Similarly, so far as the Heavy Electricals in Bhopal is concerned. The clerical and unproductive staff is much more than the staff engaged actually in the workshops. This is unnecessary. I do not say that all these people should be retrenched, but they can be given technical training and made use of in a productive way.

There is also another aspect. For example, take the case of Assam. There is no cement factory there even today. The costs naturally are very high. But there is coal there, and there are limestone quarries there. I would say that we should rush forward and fill in that gap and instal a cement factory there immediately.

Another very important factor is that there must be a reduction in the civilian demands. If we are going to embark on a big military undertaking, it is essential to realise that that can be done only by a reduction in the civilian demands, especially by a fall in the demand for consumer goods.

In Great Britain, for example, the consumption of clothing by the civilian population was reduced by as much as 50 per cent. That was really a notable achievement. And they achieved this by undertaking practical measures. For example, the folds in the trousers were asked to be dispensed with; similarly, the pockets in coats were prohibited. A system of coupons was introduced, they gave 40 coupons per quarter, out of which an ordinary suit itself required about 35 coupons, and 12 coupons for shoes and so on, with the result that nobody could spend more on suit or shoes etc. in a single quarter. The expenditure was reduced. Similarly, we have also got to introduce some such structure here.

We have got to impart an element of sacrifice to our efforts, in order to see that the civilian demands are reduced. Similarly by introducing the idea of utility items, by having utility utensils, utility type of furniture and so on, it should be possible for us to more or less standardise the life in this country. We must introduce some method by which there will be economic use of materials, which will lead to lesser demands from the people.

There is one other very important factor. Our families are growing in India......

Mr. Deputy-Speaker: The hon. Member should conclude now.

Dr. K. L. Rao: May I have three or four minutes more?

Mr. Deputy-Speaker: I am sorry. There are a large number of Speakers.

Dr. K. L. Rao: I shall conclude in a minute.

I was trying to refer to the amount of economy that we could achieve in housing also. There are quite a large number of methods by which housing economy can be achieved, such as by the reduction of the allowable stresses and lowering of standards as was done in U.K. during the last war. There are ever so many methods; for want of time I am not going into them in detail.

The fourth important factor is the absorption of the surplus. During the last war, in Great Britain, the income-tax was increased from 7½ shillings to 10 shillings in a pound; similarly, the purchase tax was increased from 16-2|3 per cent to 33-1|3 per cent, and the excess profits tax was increased from 60 per cent to 100 per cent.

In an emergency, Government has to take energetic steps under the various basic factors discussed earlier.

श्री रामेश्वरानन्द (करनाल) : ओइम अग्ने नय सुपथा राये अस्मान् विश्वानि देव वयुनानि विद्वान यत्र देवा अमृतमानशानास्तृतीय धामन् अध्यैरयन्त ।।"
हे भगवान, हमारी सरकार को सुबुद्धि दे जिससे उसकी अपनी कोई निश्चित नीति बने ।

उपाध्यक्ष महोदय, आपने मुझे बोलने का समय दिया, इसलिये मैं आपका धन्यवाद करूंगा ।

आज आवश्यक वस्तुओं के निश्चित मूल्यों के सम्बन्ध में आप विचार कर रहे हैं। प्रथम तो आवश्यक वस्तु क्या है इसका पता नहीं चलता । कौन सी वस्तु आवश्यक नहीं है । जो भी प्रयोग में आती हैं वे सभी वस्तुयें आवश्यक हैं । आप चाहते हैं कि आवश्यक वस्तुओं के मल्यों पर नियंत्रण हो । किसका हो ? अन्न पर आप नियंत्रण कर सकते हैं, परन्तु आपको यह भी देखना पड़ेगा कि किसान को अन्न का उत्पादन करने में कितना काम करना पड़ता है । आप एक गहूं को ही ले लीजिये । कम से कम २० बाढ़ लगानी पड़ती हैं तब जा कर उसमें गहूं पैदा होता है । और अधिक से अधिक गहूं पैदा होता है तो एक बीघा में ५ मन होता है । आप वर्ष भर का हिसाब लगायें कि किसान ने कुल कितनी मेहनत की है । आप अन्न को आवश्यक तो समझ लें लेकिन उसके उत्पादन पर आपका ध्यान ही नहीं है, इसलिये जहां पर आप आवश्यक मल्यों का निर्धारण करना चाहते हैं वहां उसके उत्पादन के बारे में भी कोई नीति होनी चाहिये । हमें पता है कि जब तक दश स्वतन्त्र नहीं हुआ था, छः आने में हल की फारी मिलती थी, लेकिन इस समय २।। रु० में मिलती है । किसान का गंडासा उस समय १। रु० में दी के हिसाब से मिलता था, इस समय ७ या ८ रु० में एक मिल रहा है जब हम यहां से अपने घरों को पहले जाते थे तो १४ आ० में जाते थे लेकिन इस समय २।। रु० में जाते हैं। तो आपके सम्बन्ध की जो चीजें हैं उन पर तो आप मूल्य बढ़ाते जा रहे हैं और जनता से जिनका सम्बन्ध है उन पर आप कहते हैं कि नियंत्रण होना चाहिये । कैसे नियंत्रण हो सकता है ? आप कर लें नियंत्रण । चोरबाजारी होती ही इसीलिये है । चोरी लोग करते ही इसलिये हैं कि आज तक आपकी अपनी कोई नीति नहीं है । हम लोगों को इसे देख कर बड़ा

[श्री रामेश्वरानन्द]

आश्चर्य हुआ कि सरकार ने यह सोचा तो सही कि आवश्यक वस्तुओं का मूल्य निश्चित हो। मैं मानना चाहता हूं कि क्या सरकार की नीति निश्चित है? आज तो सरकार कुछ कहती है और कल कुछ और कहती है। कल चीन के सम्बन्ध में उन्होंने कहा कि उसको निकालकर दम लेंगे, हम उससे बात तक नहीं करेंगे। कल श्री लाल बहादुर शास्त्री कह रहे थे लाल किले में कि चीन को निकाल कर रहेंगे, लेकिन आज सबने हाथ उठा दिये और कह दिया कि पहले भी बात हो सकती है। इसीलिये मैं कहना चाहता हूं कि सरकार की कोई निश्चित नीति होनी चाहिये। लेकिन आज उसकी निश्चित नीति नहीं है।

आप किस तरह से देश में मूल्य नियंत्रण कर सकते हैं जबकि एक व्यक्ति को तो कई कई हजार रुपये मिलते हैं और एक व्यक्ति को, जो कि चपरासी है, आप ७० रु० दे रहे हैं। सेना के अन्दर जो दम कड़ा करके खड़ा है चीनियों का सामना करने के लिये उनको आप ८० रु० देते हैं और जो कोठियों में मौज कर रहे हैं उनको आप कई कई हजार रुपये देते हैं। आज जब ७५ और ८० रु० पाने वाला बाजार जाता है और साथ में कई कई हजार रुपये पाने वाला भी जाता है तो आप बतलाइये कि ८० रु० पाने वाले को कैसे ठीक मूल्य पर वस्तु मिल सकती है क्योंकि कई कई हजार रुपये पाने वाला तो चार पैसे अधिक देकर भी खरीद सकता है? आपको इसको जरूर देखना चाहिये कि सब से आवश्यक वस्तुयें कितनी हैं और उनका बराबर प्रवाह चलता रहे। आप का इस प्रकार का प्रबन्ध होना चाहिये। मंत्री महोदय को पर्याप्त मिलता है, राष्ट्रपति को पर्याप्त मिलता है लेकिन एक लोक सभा के चपरासी को क्या मिलता है? मुझे इसका पता नहीं है, लेकिन मुझे अपने जिले के बारे में मालूम है, पंजाब के बारे में पता है कि जो डिप्टी कमिश्नर का चपरासी होता है उसको ७५ रु० मिलते हैं। आज आप अवश्य मूल्यों पर नियंत्रण करना चाहते हैं लेकिन एक मामूली आदमी किस प्रकार से अपना निर्वाह कर सकता है? जब कोई बड़ा आदमी जाता है सामान लेने तो वह ज्यादा लेता है और थोक के भाव पर सामान मिल जाता है, लेकिन कोई छोटा मोटा आदमी लेता है तो उस बेचारे को ज्यादा महंगे दाम देने पड़ते हैं। किस तरह से आप इसका नियंत्रण कर सकेंगे?

मैं कहना चाहता हूं कि कोई दृढ़ मंत्री इस तरह का होना चाहिये जो कि इस काम को कर सके। अभी थोड़े दिन हुए, स्वतन्त्रता के दिनों में ही महाशय किदवई आपके यहां मिनिस्टर थे। उन्होंने अन्न का नियंत्रण नहीं किया लेकिन उसको ठीक स्थिति पर ला कर छोड़ा, जो कंट्रोल से भी नहीं लाई जा सकती थी, उस स्थिति पर ला कर छोड़ दिया। आप तो लोक सभा में विचार कर लेते है, आपको जनता के सामने जाना चाहिये। जब तक जनता का चरित्र बल ऊंचा नहीं होता तब तक चाहे अपना कितना ही डंडा लिये पीछे फिरते रहें कुछ नहीं हो सकता। लोगों को आप ऐसी भावना दें जैसी कि दयानन्द ने दी। उनका कहना था कि प्रत्येक को अपनी ही उन्नति से संतोष नहीं करना चाहिये किन्तु सबकी उन्नति का प्रयत्न करना चाहिये। प्रत्येक को सामाजिक नियम का पालन करने में परतंत्र रहना चाहिए पर हितकारी कार्य करने में स्वतंत्र रहना चाहिए। जब तक आप लोगों में यह भावना नहीं ला सकते तब तक आप सफल नहीं हो सकते। आज आप की शिक्षा क्या है? शिक्षा की तरफ ध्यान नहीं दिया जाता।

आवश्यक वस्तुओं के नियंत्रण के लिए आपको दो तीन पग दृढ़ता पूर्वक उठाने

होंगे। आपके बालकों में भातृ भाव होना चाहिये, उनमें कोई ऊंच नीच का भाव न रहना चाहिये लेकिन आप तो भेद भाव स्वयं करते हैं कि ये हरिजन हैं, ये गैर हरिजन है, ये सवर्ण है, ये गैर सवर्ण हैं आदि। तो आपकी अनिश्चित नीति है, आपको राष्ट में एक एकता की नीति लानी चाहिए।

आज आपके हाथ में शासन है, लेकिन आप से पहले भी राजे महाराजे होते रहें हें। दो अरब वर्ष से देश का शासन चल रहा है, लेकिन ऐसी समस्या जैसी आज सामने आयी है वैसी कभी नहीं आयी। आज जनता में आपकी नीति का मजाक हो रहा है। जहां भी दो आदमी बात कर रहें हों वहां आप सुन कर देख लीजिए कि वे आपकी नीति के संबंध में क्या कहते हैं। लोक सभा में वे लोग आकर नहीं बोल सकते लेकिन बाहर सुन लीजिए कि आपकी नीति की क्या आलोचना हो रही है। मैं आप` सत्य बात कहता हूं, और मेरी बात सही है।

सत्यवक्ता न वंचकः

सत्य बोलने वाला वंचक नहीं होता, हां आपको उसकी बात जरा कठोर लग सकती है। मैं कोई सरकार की गद्दी नहीं लेना चाहता। मैं तो चाहता हूं कि देश का शासन सुचारु रूप से चले और देश की रक्षा के लिये आप सब लोगों को नियंत्रण में ले कर चल सकें और देश में सुख और समृद्धि हो और फिर हमारा देश सोने की चिड़िया बन जाये जैसा कि वह पहले था।

आप सोने पर नियंत्रण लाए, लेकिन उसका क्या परिणाम हो रहा है यह आपको क्या मालूम. आप तो यहां बैठे हैं। उन हजारों लाखों सुनारों और मजदूरों से पूछिए कि उन पर इसका क्या प्रभाव पड़ा है। और वे लोग आपकी नीति के संबंध में क्या कह रहें है। इधर आपका ध्यान जाना चाहिये। आप अपनी एक निश्चित नीति बनाइये तब आवश्यक वस्तुओं के मूल्य पर नियंत्रण हो सकेगा अन्यथा कोई नियंत्रण नहीं चल सकता।

श्री च० का० भट्टाचार्य : (राय गंज) : मैं स्वामी जी को गीता का एक वाक्य सुझाना चाहता हूं, वह इस प्रकार है :

अनुद्वेगकरं वाक्यं सत्यं प्रियहितम्च यत्

श्री रामेश्वरानन्द : यह तो ठीक हैं, लेकिन चोर को चोर कहा जाएगा तो उसको बुरा अवश्य लगेगा।

श्री दे० शि० पाटिल : (यवतमाल): उपाध्यक्ष महोदय, अत्यावश्यक वस्तुओं के मूल्यों को उचित स्तर पर बनाए रखने के सम्बन्ध में श्री नन्दा जी ने जो वक्तव्य दिया हैं उसमें तीन बातें बहुत महत्वपूर्ण है। एक तो यह है कि गवर्नमेंट ने आवश्यक वस्तुओं को उचित स्तर पर बनाए रखने का डिटरमिनेशन किया हैं। दूसरे ऐसा करने के लिए उन्होंने दो मेन डिसीशन्स लिए है और एक हाई लेविल कमेटी आन प्राइस स्टेबिलाइजेशन बनायी है। और फुडग्रेन तथा फारन टेक्सटाईल के बारे में कुछ स्कीमें मंजूर की हैं।

अत्यावश्यक वस्तुओं में खाद्य और कपड़े को माना गया और इसके बारे में पेज ३ कालम ३ पर पालिसी फार फुडग्रेन दी गयी है। आज ऐसा आश्वासन देने का समय आ गया है कि जो किसान अन्न का उत्पादन करता है उसको उसका उचित मूल्य मिलेगा। इसी सम्बन्ध में मैंने एक संशोधन दिया है। मेरे संशोधन का मतलब ही यह है कि किसान को अपनी उपज का रीजनेबिल मूल्य मिलना चाहिए। लेकिन यह रीजनेबिल मूल्य क्या हो इसका निर्धारण सरकार को शहरी बिचोलिये लोगों के कहने पर नहीं करना चाहिए। रीजनेबिल रेट निर्धारित करते समय, किसन का कास्ट आफ प्रोडक्शन

[श्री दे० शि० पाटिल]

उसका जीवन मान और जो वह नई पूंजी लगाता है उस सबका ध्यान रखना चाहिए। यह नीति मेरी अपनी नीति नहीं है। प्लानिंग कमीशन ने पेज ३६६ पर तीसरी योजना में कृषि मूल्य की नीति के सम्बन्ध में यही कहा है। यह नीति बहुत महत्व-पूर्ण है। प्लानिंग कमीशन ने कहा है:

उत्पादक को यह पूरा विश्वास होना चाहिए कि ज्यादा उत्पादन के लिये जो अतिरिक्त प्रयत्न और पूंजी लगेगी उसका उसे पर्याप्त प्रतिफल मिलेगा। इसी प्रकार किसान को यह विश्वास दिलाया जाना चाहिए कि खाद्यान्न तथा अन्य वस्तुओं को जिनको वह उत्पादन करता है उनका मूल्य एक युक्तियुक्त स्तर से नीचे नही गिरने दिया जाएगा यह प्लानिंग कमीशन का आश्वासन है और यही आश्वासन पूरा करने के लिए मैंने अपना संशोधन दिया है।

जो भाव बढ़ते हैं उस के लिये किसान जिम्मेदार नहीं है। ये भाव तो मिडिलमैन के कारण बढ़ते हैं। उस को रोकना चाहिये। मेरा सुझाव है कि आज जो अनाज के भाव हैं उन में थोड़ी वृद्धि होनी चाहिये। आज जो भाव हैं वह कम हैं। इस के वृद्धि के कारण भी मैं बताता हूं। किसान का कास्ट आफ प्रोडक्शन बढ़ा है, उस पर टक्स भी बढ़े हैं इसलिये उस की उपज का दाम बढ़ना चाहिये गवर्नमेंट ने जूट, शुगरकेन, टी आदि अनेक पदार्थों के बारे में अपनी पालिसी से भाव बढ़ाये हैं। किसान को अनाज के उचित मूल्य मिलने के बारे में हमारे कृषि मंत्री श्री पाटिल बहुत कर रहे हैं लेकिन कामर्स और इंडस्ट्री मंत्रालय का असहकार होने से जितनी चाहिये उतनी कीमत नहीं बढ़ पायी है। श्री पाटिल ने एक मीटिंग में कहा था कि: While speaking of prices of certan better varieties of foodgrains, he said:

"70 per cent of the consumers were producers themselves and the whole agricultural economy would not be shaped to suit the convenience of 30 per cent of the consumers living in towns. In agriculture, it is the farmer who has got to be protected more than anybody else".

This emphasises the necessity of providing incentives to farmers producing foodgrains by way of offering slightly higher prices.

प्राइसेज के बारे में जब ख्याल किया जाता है तो कंज्यूमर के इंटरेस्ट को देखा जाता है और किसान के इंटरेस्ट को नहीं देखा जाता मैं गवर्नमेंट से निवेदन करूंगा कि कंज्यूमर को किसान के कास्ट पर प्राटेक्शन नहीं दिया जाना चाहिये।

दूसरा सवाल मेरा नन्दा जी की उस योजना के बारे में है जो उन्होंने पेज ५ कालम ७ में काटन टेक्सटाइल के बारे में दी है। वह इस प्रकार है।

(7) *Cotton Textiles*—In respect of cotton textile the following are the main decisions which have been taken:—

"(1) A scheme for supervised marketing of cotton has been introduced by the Textile Commissioner. Cotton can be purchased by mills only through approved supervisors who survey the cotton and determine appropriate prices. No mill will be permitted to maintain stocks in excess of requirements for a prescribed period".

यह उन्होंने स्कीम दी है और उस के बहुत से डिटेल्स भी दिये हैं।

मुझे यह कहते हुए बहुत खेद होता है कि किसान का कपास और अनाज का गल्ला वगैरह जब हारवेस्ट में बाजार में बिकने के

लिये आता है तो उस का भाव गिर जाता है लेकिन वही किसान का माल जब व्यापारी लोगों और मिलओनर्स के हाथों में पहुंच जाता है तब उस के भाव बढ़ जाते हैं। यह हाल आज अनेकों वर्षों से चला आ रहा है लेकिन सरकार उसे ठीक नहीं कर पायी है और आज भी हकीकत यह है कि किसानों को उन के उत्पादित माल का पूरा और मुनासिब दाम नहीं मिलता है। प्लानिंग कमीशन ने आश्वासन दिया है और जो कि मैं ने अभी पढ़ कर सुनाया है। उन्हों ने कहा है कि कीमतें एक मिनिमम लेविल के नीचे नहीं गिरने देनी चाहियें। लेकिन प्लानिंग कमीशन का वह आश्वासन भी सरकार से पूरा नहीं हो सका है। नन्दा जी ने भी अपने स्टेटमेंट में यह आश्वासन दिया है :—

"On no account should prices be allowed to fall below a seasonal level or to rise through hoarding, profiteering and other anti-social activities".

लेकिन आज परिस्थिति ऐसी हो गयी है कि किसान की कपास को कोई लेने वाला नहीं है। आज अहमदाबाद और विदर्भ में हम ने देखा कि किसानों की कपास को कोई लेने वाला नहीं है, मिनिमम प्राइस की तो बात अलग रही। इस के फलस्वरूप किसान बिल्कुल लुटा जा रहा है।

उपाध्यक्ष महोदय : माननीय सदस्य का समय समाप्त हो रहा है।

श्री दे० शि० पाटिल : वैसे कहना तो मुझे इस के बारे में अभी बहुत कुछ था लेकिन चूंकि आप ने घंटी बजा दी है इसलिये मैं अधिक न कहते हुए आप की इजाजत से केवल १, २ मिनट में अपना भाषण समाप्त कर दूंगा।

उपाध्यक्ष महोदय, यह कौटन टक्सटाइल में जो सुपरवाइजर्स और टेक्सटाइल कमिश्नर हैं, मैं बहुत जिम्मेदारी के साथ यह बात कहना चाहता हूं कि यह दरअसल एग्रीकल्चरिस्ट्स के एनिमीज हैं। टैक्सटाइल कमिश्नर देश के हित में और किसानों के हित में काम नहीं करते हैं बल्कि वह तो मिलओनर्स और ट्रेडर्स के हित में काम करते हैं। सुपरवाइजर्स मिलओनर्स और ट्रेडर्स से मिले रहते हैं। वे नाजायज तौर से पैसा कमाते हैं। मैं आप के जरिये गवर्नमेंट से रिक्वेस्ट करूंगा कि वे टेक्सटाइल कमिश्नर और सुपरवाइजर की चल और अचल सम्पत्ति के बारे में इन्क्वायरी कराये और देखे कि जब से उन की नियुक्ति हुई है उस के बाद से अब तक उन के पास कितनी सम्पत्ति जमा हो चुकी है और तब गवर्नमेंट को पता चलेगा कि यह किसानों को किस तरह से लूटने की स्कीमें तैयार करते हैं।

उपाध्यक्ष महोदय, मैं ने ११ नवम्बर को सदन में इस बारे में एक कौलिंग अटेन्शन का प्रस्ताव रक्खा था उस से मालूम होता है कि टेक्सटाइल कमिश्नर ने. . . . .

Mr. Deputy-Speaker: We are not concerned with the Textile Commissioner.

Shri Bade (Khargone): It is relevant.

Shri D. S. Patil: This is relevant and it has been referred to in the Statement by the Minister of Planning and Labour and Employment on measures for maintaining prices of essential commodities made in the Lok Sabha on November 10, 1962.

टेक्सटाइल कमिश्नर ने कौटेन के मूवमेंट, सर्वे और स्टाक के बारे में बंधन लगाये थे लेकिन बाद में जब इस के बारे में डिसकशन हुआ तो वे बंधन हटा लिये गये। अब वे रिस्ट्रिक्शंस टेक्सटाइल कमिश्नर ने क्यों लगाये थे और क्यों उठा लिये गये इस का कोई कारण नहीं दिया गया। उन को इस से काफी नुकसान हुआ। मैं आखिर में दिल में दर्द लिये हुए बहुत गम्भीरता से गवर्नमेंट से कि

[Shri D. S. Patil]

कि किसान गरीब हैं, असंगठित हैं। मैं कामर्स और इंडस्ट्री डिपार्टमेंट से रिक्वेस्ट करूंगा कि उन को मत सताइये क्योंकि याद रखिये अगर देश के कृषक दुखी होते हैं और वे रो दिये और उन की बददुआ लग गयी तो तमाम मुल्क रोयेगा ।

श्री शिव नारायण (बांसी) : उपाध्यक्ष महोदय, जीवन में तीन आवश्यक वस्तुएं हैं, खाना, कपड़ा, और रहने का मकान । मुझे याद है कि पहले महायुद्ध के बाद जब जर्मनी इंगलैंड के मातहत हुआ था, तब जर्मनी तैयार हो गया था कि उसे खाना, कपड़ा और रहने के मकान दिये जायें ऑर वह इंगलैंड के सारे कारखानों में चल कर काम करेंगे । लेकिन इंगलैंड इस पर तैयार नहीं हुआ । मैं कहना चाहता हूं कि इस देश में इंसाफ की तराजू को अगर ठीक करा लिया जाय तो आज चीन की कौन कहे, दुनिया की कोई भी शक्ति हम भारतवासियों का मुकाबला नहीं कर सकती है । हमारी कौम एक जिन्दा कौम है । हमारीकौम हमेशा से जांबाज और बहादुर कौम रही है । हिन्दुस्तान के मुस्लिम बादशाहों की हिस्ट्री हमारे सामने मौजूद है । अलाउद्दीन का राज्य काल हमें याद है उस के जमाने में ३, ३ रुपये में सिपाही मुकर्रर होते थे । घी रुपये का कई सेर बिकता था । खाने और कपड़े आदि चीजों का फिक्स रेट था ऑर मजाल नहीं थी कि कोई भी बनिया या व्यापारी निश्चित मूल्य से अधिक दाम जनता से वसूल कर सके लेकिन आज हालत यह हो रही है कि क्वार के महीने में जब धान कटता है तब वह रुपये का आठ सेर बिकता है लेकिन उस के दो चार महीने बाद जब वही धान मार्केट में पहुंचता है तब वह पब्लिक को २, ३ सेर का मिलता है । अब यह कहां का इंसाफ है कि किसान जो दिन रात एक कर के कठिन परिश्रम कर के अनाज पैदा करता है उस को तो अनाज के वाजिब दाम न मिलें और जब बाजार में वह बिचौलियों द्वारा जनता के लिये लाया जाय तो वह उस को काफी मुनाफे पर बेचें ? आज यह तथ्य है कि किसानों को उन की उपज का उचित पैसा नहीं मिलता है । मैं इस के बारे में एग्रीकल्चर मिनिस्टर को चेलेंज करता हूं कि वे हिसाब लगा कर देखें । मैं एक किसान का बेटा हूं और यह बात बहुत जिम्मेदारी के साथ कहता हूं कि उस को उचित मुनाफा नहीं मिलता है । अगर आप इस का हिसाब लगाइयेगा कि प्रोडक्शन में उस का कितना पैसा लगा और कितना उस को प्राफिट हुआ तो आप जान जायेंगे कि मैं जो कह रहा हूं बिल्कुल ठीक कह रहा हूं। अगर ५० परसैंन्ट से उस को ऊपर प्राफिट होता है तो आप वह सारा प्राफिट बड़े शौक से ले लीजिये और उस हालत में वह आप को पूरे टक्सेज देने के लिये तैयार है ।

काश्तकार गन्ना बोता है । एक मन गन्ने में पौने चार सेर चीनी होती है । पौने चार सेर चीनी का बाजार में पौने चार रुपये दाम मिलता हैं लेकिन किसान को केवल १ रुपये दस आने मिलते हैं । वह पैसा कहां जाता है ? उस की चैकिंग हो । गवर्नमेंट इसको चैक करे । आखिर यह सरकार किसकी बनी हुई है जाहिर है कि यह सरकार गरीब किसानों और मिडलमैन के ऊपर डिपेंड करती है । इस देश के गरीब किसान और मिडिल क्लास पीपुल उसकी रीढ़ है और अगर उनको तकलीफ होती है तो स्पष्ट है कि सरकार अपने कर्तव्य का ठीक तरह से पालन नहीं कर रही ह । कोई भी सरकार कुछ बड़े बड़े पूंजीपतियों या बड़े बड़े विद्वानों के ऊपर नहीं चलती ई । सरकार को वह नहीं चलाते है । किसान और जितने यहां मिडिल क्लास के आदमी बैठे हुए हैं, सरकारी कर्मचारी और अन्य लोग, इन मिडिल क्लास के लोगों पर कोई भी कौम या मुल्क डिपेंड करता है । सरकार को यह देखना चाहिये कि यह लोग अनुचित रूप से दुखी न हों ।

अपनी प्रशासन की मशीनरी को भी हमें ठीक करना है । मैं गवर्नमेंट से कहना चाहता हूं कि आज आप अनाज पर कंट्रोल की बात करते हैं, गेहूं आपको कल कंट्रोल करना है लेकिन व्यापारियों को यह बात चार दिन पहले आउट हो जाती है और तमाम माल अन्दर छिपा लिया जाता है । अभी स्वामी जी ने रफ़ी साहब को कोट किया । मैं इसके लिए उनको धन्यवाद देता हूं । मैं भी रफ़ी साहब को यहां पर कोट करना चाहूंगा । मुझे याद है कि एक बार मद्रास में अन्न की शोर्टेज हुई । रफ़ी साहब के पास वायरलेस आया । He was the Food Minister of the Central Government. उन्होंने उस वायरलेस का जवाब टेलीग्राम से यह दिया 100 wagons of wheat are proceeding. अब रफ़ी साहब की सूझ देखिये । शासक की बुद्धि को देखिये कि वायरलेस का जवाब उन्होंने वायरलेस से न दे कर टेलीग्राम से दिया । टेलीग्राम पोस्टमास्टर्स के जरिए पास हुआ और उन्होंने बनियों और व्यापारियों को आगाह कर दिया कि गल्ले की कमी नहीं रहने वाली है और १०० वैगन गल्ला भेजा जा रहा है । नतीजा यह हुआ कि गल्ले की कमी बाज़ार में जाती रही, व्यापारियों ने जो गल्ला छिपा रखा था वह उन्होंने बाजार में रख दिया और दूसरे दिन मार्केट में गेहूं बिकने लगा गया । यह शासक का कर्तव्य है कि वह अपने प्रशासन को ठीक रखे । अपने प्रशासन यंत्र को ठीक कर किसी भी चीज़ की प्राइस फिक्स करे । यह नहीं कि अभी चार दिन पहले जैसे सोने का दाम फिक्स किया और बाजार में उसका क्या हाल रहा, इस तौर पर शासन न करे ।

श्री राम सेवक यादव (बाराबंकी) : इसका तो मतलब यह है कि शासन ठीक नहीं है ।

श्री शिव नारायण : आप जो कुछ मैं कह रहा हूं उसे सुनने की कोशिश कीजिये । मेरा कहना है कि आज की अवस्था के लिये केवल मिनिस्टर्स ही जिम्मेदार नहीं हैं बल्कि सारी मशीनरी ऊपर से नीचे तक जिम्मेदार हैं । और मैं तो कहूंगा कि यह कम है, ज्यादा ज़िम्मेदार तो हमारे सोशलिस्ट भाई हैं जो कि कल सरकार को रिप्लेस करने वाले हैं । आज तो इस गवर्नमेंट को हम लोग चला रहे है, हम गवर्नमेंट में है लेकिन आप चूंकि भावी सरकार बनाने वाले हैं इसलिए आप पर बड़ी जिम्मेदारी आती हैं । अगर आप अनुशासित नहीं हैं और एक अच्छा नमूना पेश नहीं करते हैं तो जाहिर है कि आपकी जगहंसाई होगी और आज पबलिक इनकी गैर जिम्मेदारी पर हंसती है । लेकिन इसका यह मतलब नहीं है कि हम चूंकि गवर्नमेंट में है इसलिए हम आंख बन्द कर के गवर्नमेंट को सपोर्ट करते हैं । हम जिम्मेदारी के साथ और एक रचनात्मक दृष्टिकोण अपनाते हुए जहां आवश्यकता होती है अपनी गवर्नमेंट को क्रिटिसाइज भी करते हैं । इसलिए मैं अपनी गवर्नमेंट से कहना चाहता हूं कि जो प्राइस जुलाई में फिक्स हो तो पांच साल के बाद उस को आप चेंज कीजिये, आज नहीं । जो बर्डेन किसान पर पड़े वह हर आदमी पर पड़े । एक लेविल पर रख दीजिये । आज हमारी कौम और मुल्क एक सूत्र में बंधा हुआ है । इस इमरजेंसी के पीरियड में अगर थोड़ा सा बर्डेन हम पर रखा जाता है तो उसे उठाने में हमें कोई एतराज़ नहीं है । आज मुझे यह कहने के लिए क्षमा किया जाय कि जितना पैसा हम इमरजेंसी में सुरक्षा कोष में आ रहा है वह ज्यादातर इस देश की ग़रीब जनता दे रही है, बड़े लोग नहीं दे रहे हैं । बड़े लोग उस रेशियो से पैसा नहीं दे रहे है जिस रेशियो से कि इस देश के गरीब लोग दे रहे है । जहां गरीब ने एक दिन की कमाई डिफेंस फंड में दी है वहां बड़े लोगों ने अपने एक दिन की इनकम फंड में नहीं दी है । अगर उन्होंने भी उसी तरह सहायता दी होती तो आज हमको अमरीका और इंगलेंड से सहायता मांगने की आवश्यकता न पड़ती ।

[श्री शिव नारायण]

हिन्दुस्तान के जवान और फौज दुनिया के जवानों और फौजों से ज्यादा मजबूत, जांबाज और कलेजा रखने वाली है। हम कमजोर नहीं हैं और नही किसी से पीछे हैं। मैं केवल अपने प्लानिंग के मिनिस्टर नन्दा जी से प्रार्थना करूंगा कि वे कम से कम उत्तर प्रदेश के पूर्वी इलाकों का दौरा करें और स्वयं देखें कि वहां के गरीब काश्तकारों की कैसी ख़राब हालत है। मैं उस बस्ती ज़िले को रिप्रेजेंट करता हूं जिसके कि लिए गवर्नमेंट के पास रिपोर्ट आई है कि वह सब से गरीब और पिछड़ा हुआ इलाका है। अभी तक मंत्री महोदय को उस इलाके में जाने और अपनी आंखों से वहां के हालात का मुआयना करने का मौका नहीं मिला है। मैं उनसे प्रार्थना करता हूं कि वे उस इलाके में अब जरूर जायें और स्वयं देखें कि वहां की क्या पोजीशन है और आपके मुल्क का क्या स्टैन्डर्ड है? प्लानिंग कमीशन के यहां पर बैठ कर रेजोल्यूशन पास कर देने से यह समस्या हल नहीं हो सकती है।

श्री नन्दा : मैं माननीय सदस्य के इलाके में हो आया हूं।

श्री शिव नारायण : माननीय मंत्री जी बस्ती नहीं गये होंगे।

श्री नन्दा : मैं बस्ती भी गया हूं।

श्री शिव नारायण : मुझे तो इसका पता नहीं है। मैं पिछले पन्द्रह बरस से ऐसेम्बली और पार्लियामेंट में हूं, लेकिन मुझे इसका ज्ञान नहीं है।

मैं निवेदन करना चाहता हूं कि दुनिया का रिकार्ड हमारे सामने है, संसार का इतिहास हमारे सामने है। मैंने अभी अलाउद्दीन का ज़िक्र किया है। सिनेमा, फ़ाउनटेनपैन, घड़ियों वगैरह की कीमत चाहे बढ़ा दी जाये, लेकिन खाने, कपड़े, मकान, नमक और तेल पर कंट्रोल कर दिया जाये और इनकी ज़्यादा कीमत न ली जाये। इस इमरजेंसी पीरियड में जो लोग ब्लैकमार्केटिंग करते हैं, उनको सज़ा अवश्य दी जाये।

इन शब्दों के साथ मैं पुनः सरकार से प्रार्थना करूंगा कि प्राइसिज़ को फ़िक्स कर दिया जाये। उससे बड़ा कल्याण होगा।

श्री गौरी शंकर कक्कड़ (फ़तेहपुर) : उपाध्यक्ष महोदय, सदन के सामने जो मोशन आज विचाराधीन है, उसको यहां पर प्रस्तुत करने के लिये मैं माननीय सदस्य, श्री इन्द्रजीत गुप्ता को बधाई देता हूं।

सरकार ने इस बात का संकल्प किया है कि इस देश में एक समाजवादी आर्थिक व्यवस्था और प्लान्ड इकानामी होनी चाहिए। लेकिन समाजवादी आर्थिक व्यवस्था कभी भी सफलता से नहीं चल सकती, जब तक कि प्राइसिज़ का कंट्रोल न हो और विशेष तौर पर इस संकटकालीन स्थिति में इस ओर ध्यान देना चाहिए। लेकिन हम देखते हैं कि यद्यपि सरकार कहती है कि हम देश में एक समाजवादी आर्थिक व्यवस्था स्थापित करेंगे, लेकिन उसके द्वारा जो कानून बनाये जाते हैं और उन कानूनों को जिस तरह से निभाया जाता है, उसका परिणाम यह हो रहा है कि जो मुशक्कत और मेहनत करता है, वह तो ग़रीब होता चला जा रहा है परन्तु जिनके पास सरमाया है, उनके पास अधिक संग्रह होता जा रहा है।

विशेष तौर पर आप एक कृषक की हालत को देखें। कृषकों के ऊपर जो कर्ज़ा होता है, उसकी जांच करने के लिए एक रूरल क्रेडिट सर्वे कमेटी बनाई गई। उस कमेटी ने रूरल इनडेटिडनेस के बारे में जांच-पड़ताल की और उसके आधार पर अपनी राय दी। उस राय को इम्पलीमेंट करने के बारे में यह समझा गया कि सहकारिता

के द्वारा कृषक को जो ऋण दिया जा रहा है, वह अगर मार्केटिंग के साथ लिंक कर दिया जाये, तो उसको अपने उत्पादन का उचित मूल्य मिलेगा। मैं सहकारिता में आठ बरस से काम कर रहा हूं। मेरा अनुभव है कि यह कदम उठाने से कृषक का कोई कल्याण नहीं हुआ और उसको अपने उत्पादन का उचित मूल्य नहीं मिला। बल्कि उत्तर प्रदेश में तो एक रुपया नौ आने सैकड़ा के हिसाब से और अधिक टैक्स लगाया जा रहा है।

यह देखा जाता है कि कृषक को अपने उत्पादन के लिए जिन चीजों की आवश्यकता होती है, उन के भाव तो बराबर बढ़ते चले जा रहे हैं। प्लानिंग के अन्तर्गत एक नया कानून एनफोर्स किया गया है कि अनिवार्य तौर पर पच्चीस प्रतिशत क्रैडिट लेने वाले को कोआपरेटिव सोसाइटी से मैन्योर और रासायनिक खाद दी जाये। लेकिन यह ध्यान नहीं रखा गया कि जो कृषक ज्वार और बाजरा बोते हैं, उनको भी अनिवार्य तौर पर रासायनिक खाद दी जा रही है। इसके बरअक्स जो कृषक आलू की काश्त करते हैं, उनको जितनी रासायनिक खाद मिलनी चाहिए, उससे कम दी जा रही है। मेरा अभिप्राय यह है कि इस तरफ़ कहीं पर भी ध्यान नहीं दिया जा रहा है कि जिस चीज की जहां पर आवश्यकता है, जिस चीज़ से उत्पादन अधिक बढ़ सकता है, उन चीज़ों को उन जगहों पर पहुंचाया जाए। सरकार के द्वारा ऐसा नहीं किया जा रहा है।

संकट-कालीन स्थिति की घोषणा के बाद यह देखा गया है कि गल्ले के भावों में बहुत बड़ा अन्तर पड़ा है। किसान जो गल्ला पैदा करता है, वह तो सस्ता हो रहा है और उसके बरअक्स उस के लिये रोज की आवश्यक चीजों के मूल्य बराबर बढ़ते जा रहे हैं। अगर यह स्थिति रहेगी तो और कृषक के उत्पादन और उसकी आवश्यकता की चीजों के मूल्यों में यह अनुपात रहेगा, तो फिर कृषक किसी तरह से खुशहाल नहीं हो सकता है।

इसके साथ ही साथ उत्तर प्रदेश में इस संकटकालीन स्थिति के बाद सभी कृषकों पर २५ प्रतिशत एड वैलोरेम मालगुजारी की वृद्धि कर दी गई। सरकार करों और मालगुजारी को बढ़ा रही है। इसके अलावा किसानों के इस्तेमाल की चीज़ों के मूल्य बढ़ रहे हैं और उसके मुकाबले में गल्ला सस्ता हो रहा है। इसका अर्थ तो यह है कि जो मेहनत करता है, जो खून पसीना एक करता है, उसका सरकार शोषण कर रही है। इस प्रकार से कदम उठा कर भी सरकार समाजवादी आर्थिक व्यवस्था का नारा लगा रही है।

मैं समझता हूं कि प्लानिंग मिनिस्टर महोदय का मस्तिष्क इस बारे में साफ़ होना चाहिए कि प्राइसिज़ के मामले में एक निश्चित प्रोग्राम बना लेना चाहिए। इस बात पर विचार किया जाये कि गल्ला पैदा करने में किसान की प्रति-एकड़ कितनी लागत आती है और उस के बाद इस बात का ध्यान रखा जाये कि उस का जो स्टैंडर्ड आफ़ लिविंग है उस में साल में उस को कितनी आवश्यकता होगी। इस का मतलब यह है कि लागत और स्टैंडर्ड आफ़ लिविंग को दृष्टि में रखते हुए उस से अधिक, गल्ले का भाव निश्चित होना चाहिए। आम तौर पर यह देखा जाता है कि जब गल्ला पैदा होता है, कटता है और मार्केट में आता है, तो उस के दाम बहुत सस्ते हो जाते हैं। लेकिन जब किसान को बीज के लिए जरूरत होती है, तो उस के दाम सवाए और ड्योढ़े हो जाते हैं। इस बारे में माननीय सदस्य, श्री यादव, ने जो संशोधन प्रस्तुत किया है, मैं उस से सहमत हूं। उन के संशोधन का तात्पर्य यह है कि इस बात का ध्यान रखा जाये कि किसी भी हालत में दो फ़सलों के बीच में गल्ले के दाम में एक आना प्रतिसेर के हिसाब से अधिक वृद्धि न हो। इस तरह का नियंत्रण होना चाहिये।

[श्री गौरी शंकर कक्कड़]

फ़ैक्टरियों के द्वारा जो सामान बनता है, उस पर भी नियंत्रण की बहुत बड़ी ज़रूरत है। यह निश्चित कर दिया जाये कि कास्ट ग्राफ़ प्राडक्शन ग्रादि का ध्यान रख कर फ़ैक्ट्री प्राडक्ट्स का दाम तय किया जायगा ग्रौर उन का दाम कास्ट ग्राफ़ प्राडक्शन से डेढ़ गुना से ज्यादा नहीं होगा। इस सम्बन्ध में कोई मात्रा निश्चित की जा सकती है। इस बात की व्यवस्था कर देनी चाहिये कि फैक्ट्री-ग्रोनर्ज कास्ट ग्राफ प्राडक्शन से डेढ़ गुना से ज्यादा दाम न लें। ग्रगर गल्ले के दाम निश्चित कर दिये जायें ग्रौर इस के साथ ही फ़ैक्ट्री में तैयार चीज़ों के दाम भी निश्चित कर दिये जायें, तब तो सरकार यह कहने की हकदार होगी कि हम वास्तव में एक समाजवादी ग्रार्थिक व्यवस्था स्थापित करना चाहते हैं। इस समय तो यह स्थिति है कि समाजवादी ग्रार्थिक व्यवस्था का नारा लगा कर हमारी सरकार बड़ी तेज़ी से सरमाया दारी की तरफ़ ग्रपना कदम बढ़ा रही है।

Shri Shivaji Rao S. Deshmukh (Parbhani): I join Dr. Deshmukh and others in congratulating Shri Indrajit Gupta for having for the first time furthered this just cause. It is very surprising that a communist has for the first time furthered a rather non-communst cause, and therefore I associate myself with every word of what he has said.

Shri Indrapit Gupta (Calcutta South-West): That is also for the first time!

Shri Shivaji Rao S. Deshmukh: We are doubly fortunate in that Shri Nanda, who is literally the brains trust of the nation and who can be relied upon to bring into execution every word and sentiment that is voiced on the floor of the House, of present. I have the highest regard for Shri Nanda as a person. I know that he has towering ideals which are higher than Mount Everest. They are visible to every common man, but only a Hillary or a Tensing can climb them without difficulty. I only wish that these ideals are in a position to serve the common interests of the cultivators, primary growers and the poor people of this nation. This emergency requires that the price line should be held. Price line should be held but not at the cost of the cultivator. Because of the unprovoked aggression of the Chinese, we have lost a considerable portion of our territory. Our jawans are not the only casualties of Chinese aggression. But our innocent cultivators are the first victims of Chinese aggression. It should be the concern of somebody to see that this aggression against the cultivators is checked in proper time. I hope Nandaji will take courage in both hands and see that the cultivator is not allowed to suffer whether the aggression is on behalf of the capitalist or the intriguers. This is the first time in the midst of a war the prices of agricultural commodities have fallen to bottom. Every war has seen a spurt in prices of consumer goods and raw materials. It is invariably reflected in the agricultural commodities. For the first time in history in this undeclared war there has been a steep decline of agricultural prices. At the cost of the agriculturists, the capitalist interests have received certificates of patriotism from the highest in power. I wish that this patriotism at the cost of the cultivators should be discontinued and steps should be taken immediately to see that prices are not manipulated at the cost of cultivators.

In Maharashtra alone the price of cotton has fallen by about Rs. 50 per quintal; the total loss of the cultivators is estimated to be R. 4-5 crores in that State. That is exactly Maharashtra's contribution to the National Defence Fund. The common man has donated by his sweat and blood this amount. At the same time the cultivator has been duped to the extent of Rs. 5 crores by intriguers. The

office of the textile commissioner is responsible for this and severe steps should be taken. Enquiry should be made as to how this restriction came into play and who was behind this intrigue and who is responsible for this loss. Those responsible should be severely dealt with after due enquiries. Nandaji should be prompt to give us an assurance that due enquiries would be made as to how the cultivators have suffered this loss and that due steps will be taken against whosoever is responsible for this.

It is said that the cotton prices are judged according to the floor prices and ceiling prices. The argument for this action was that the cotton prices pierced the ceiling prices and so restriction was imposed by the textile commissioner. If you see the figures it will be evident that they never pierced the ceiling. There is a difference of Rs. 300 and odd between the ceiling and floor prices. Uniformly throughout the ten years the cotton prices have always remained at the bottom when the cultivator's cotton came into the market; they have reached the ceiling when cotton has reached the hands of middlemen, with the result that the mills always paid the ceiling price and the middlemen always pocketed the difference. It should be somebody's business to see that this loss due to the middlemen is avoided. The cotton prices in September 1961 were Rs. 628·75 per three quintals. In September they were Rs. 739.75. The ceiling for jarilla cotton was Rs. 947. In October, 1961, the prices were Rs. 636:25 and in October, 1962, they were Rs. 745·25. In November 1961 the prices were Rs. 656·25 and in November, 1962, they were Rs. 687·50. In December, 1961, the prices were Rs. 668:00 and in December, 1962, they were Rs. 677·50. The ceiling of jarilla, as has been stated, is Rs. 947. So, at no time did the cotton prices in

15.55 hrs.

[SHRIMATI RENU CHAKRAVARTTY *in the Chair*]

In the case of Cambodia cotton, in September, 1962, the price was Rs. 295 per quintal; in October, 1962, it was Rs. 295 and in November, 1962, it was Rs. 281. The ceiling price for Cambodia on spindle ABC variety is Rs. 415, Rs. 372 and Rs. 347 respectively. So, these figures go to show that cotton prices have never pierced the ceiling in the period from September to December, and still, we are faced with this argument that because of cotton prices piercing the ceiling price, certain steps were taken in order to check the prices from rising further. It is a sheer fallacy to state that the restrictions were imposed by the Textile Commissioner because the prices were rising and because the Textile Commissioner's office thought it necessary and expedient to check immediately the rise in prices of cotton. The mystery fails. Therefore, it is all the more essential that there should be a thorough, objective enquiry or probe as to how the Textile Commissioner's office came to enforce certain conditions which were unjustified by the very fact that they were voluntarily withdrawn the moment they were invoked!

This is the very justification why there should be a thorough enquiry as to why the restriction came into being. This theory of the fixation of cotton floor prices and ceiling prices has been referred to in the Krishnamachari Committee's report; that committee was known as the Prices Sub-Committee of the Policy Committee on Agriculture, Forestry and Fisheries. They say that the floor prices were fixed by the British Raj because the then rulers of the country desired that there should be a positive discouragement of cotton cultivation. The floor prices were fixed with this idea in view, namely, that they will result in discouraging the cultivation of cotton and make the cultivation of cotton an uneconomic one. The fact still remains that the same theory of floor prices

[Shri Shivaji Rao S. Deshmukh]

were imposed and thought of when there was a positive discouragement of the cultivation of cotton. Now, we have passed that stage. We want to increase the acreage of cotton. But still the same theory of floor prices continues. There has been only one instance when the floor prices have been raised, while the ceiling prices have been raised more than thrice. So, there is absolutely no comparison between the floor prices and the ceiling prices. It is reasonable to expect that the floor prices should be raised to an extent that the limit of difference between the floor prices and the ceiling prices for one bale of cotton should not exceed Rs. 100

Mr. Chairman: The hon. Member's time is up.

Shri Shivaji Rao S. Deshmukh: I am concluding. So far as the survey of cotton is concerned, it is a fact that the surveyors know absolutely nothing about survey. This is a most responsible statement, and I am prepared to make it with whatever consequences that may follow, legal or otherwise. Every surveyor makes a profit of lakhs of rupees for a survey which he does not do. He voluntarily and arbitrarily changes the cotton, the quality of cotton and the staple of cotton to the detriment of the interests of the cultivators. A surveyor should function not because there are disputes between buyer and seller but for the nature of the survey as such. I say that this system of survey which is insisted only where there are disputes, should be done away with completely. There should be more survey centres and steps should be taken to see that there is no *satta* business in cotton. It is pitiable that in the case of a commodity grown by the cultivators, the capitalist plays *satta;* the capitalist loses or obtains millions of rupees at the cost of the cultivator. So, this wagering contract or *satta* in cotton prices is there not because there is forward trading in cotton but because there is so much scope for *satta* wagering, when there is a gap of Rs. 350 between the ceiling prices and the floor prices.

An Hon. Member: Rs. 400.

15.59 hrs.

[MR. SPEAKER *in the Chair*]

Shri Shivaji Rao S. Deshmukh: Yes; it is nearabout Rs. 400. hat is also one of the strong reasons why the floor prices should be immediately raised. I wish Shri Nanda will go into this aspect and approach this problem with a view to see that steps are taken to help the cultivator and also to punish the guilty; the harm is already done. It has been done every year almost since 1942. This year-to-year harm should be done away with completely and should be enquired into from a stringent point of view.

16 hrs.

Shrimati Lakshmikanthamma (Khammam): Mr. Speaker, Sir, we have been talking about price control of essential commodities. Price is an economic phenomenon. It is the result of the working of certain economic forces. Generally, changes in price levels are the reflection and the result of changes in the forces which determine that level. If we have to hold the price line we have to control these forces which determine the price line.

Let us now analyse the consequences of the likely national activity in the present context. We will not be caught napping next time nor are we going to gamble on defence. Our attitude to and assessment of defence expenditure will undergo a radical change. The implementation of our plans is vital for our defence and the development of our country. Increase of our armed forces and purchase of armaments and defence production will involve enormous amounts of money. We have to invest more on the existing plants engaged in defence production such as chemicals, steel, transport, electronics, etc. So the total additional expenditure may be to the tune of Rs. 550 crores annually. It is an addition to the previous ex-

penditure, and this injects a large volume of money income into the economy. Since this additional expenditure will flow into that type of production which will not add to the flow of consumption goods for the civilian sector, the pressure of demand on the available supplies is bound to go up thus pushing the price level.

What are the saving features in this situation? The four essential commodities that should be controlled are: foodgrains, cloth, fuel and accommodation. This will check increase in the cost of living. Physical rationing of all essential commodities such as building materials, chemicals, drugs, paper, machine tools, etc., should be there. There should be stepping up of the tax revenues so that the marginal rate of taxation is such that it mops up at least 80 per cent. to 90 per cent. of marginal increase in income.

If the national income were to increase next year by about Rs. 700 crores, if you divert a major portion of this realisable income to defence production, we will be freezing the aggregate national consumption, but it will definitely mean a decline in the *per capita* consumption which will reduce the inflationary pressure to a certain extent. The tax system in the present context should be used not only with the motive of financing defence expenditure but also with a view to curb the additional demand generated by the increased incomes as a result of defence expenditure.

To cope up with this level of expenditure, the national income should rise by about 4 per cent. if we concede a decline in *per capita* consumption and by 7½ per cent. if we do not concede a decline in the *per capita* consumption. The possibility of freezing the consumption either at the aggregate level or at the *per capita* level is dependent on the growth rate in the national income in the next two years. Since it is impossible to step up the national income by 7 per cent to 8 per cent., it will be easier to freeze the consumption at aggregate level and divert the needed resources for defence.

This brings out the basic truth about the hard sacrifices and privations which our nation must be prepared to bear. On the agricultural sector, developments in the World War II which culminated in the Bengal Famine of 1940 are there as a warning that the food front must be held firmly if the country is not to face another disaster. With the steadily increasing defence effort, the pressure on the food front is also bound to increase. The farmer will be faced with the twin problems of feeding the jawans at the front and the demands of civilian consumption. Hence efforts have to be made to raise production to the highest possible level. The sector which responds easily to growth and where the capital out-put ratio can be manipulated is agriculture. We should concentrate on agricultural production programme, especially of rice, wheat, cotton and oilseeds. We have to utilize to the maximum the available irrigation potential. Though the long-term plans may continue to be implemented, the emphasis at present should be on short-term schemes which will yield quicker results. Government are already taking steps in that direction and investing huge amounts on minor irrigation. I think we recently passed a Bill to form the Agricultural Refinance Corporation.

An Hon. Member: Not yet.

Shrimati Lakshmikanthamma: Minor irrigation, soil conservation and dry farming schemes must be implemented without delay. The agriculturists must be guaranteed a fair price. I think the Planning Minister is taking some steps to fix up the price for agricultural produce so that it will induce the agriculturist to produce more. The price fixed by the Government should not be uneconomic to the farmer. Also, the farmers should be supplied with improved seeds, fertilizers and so on. I am sure, Government are

[Shrimati Lakshmikanthamma]

already taking some steps in that direction. When I visited the villages during the last one month I found that community development and co-operative activity have been intensified, specially in the matter of supply of improved seeds, fertilizers minor irrigation and wells. All these activities are going on in the villages in the country. The appointment of a Price Stabilisation body by the Government is also welcome. The proposal of Government to open consumer co-operative stores all over the country is also welcome. During the war time the British Government had an area agricultural executive committee. We are also going to have a committee on the same lines.

Then, all the wholesale dealers in agricultural produce must be licensed forthwith and their stocks should be open for inspection periodically. Hoarding of foodgrains or industrial crops more than the consumption needs of producer should be made a punishable offence.

On the whole, I feel the merchant section in the country has also been co-operative with us except in a few instances here and there. For example, in Delhi we have seen a case where some kerosene merchants were arrested for hoarding and profiteering. The merchants have assured the Government that they will not exploit the situation and try to benefit by it. With the determination of the Government, with the determination of the agriculturist to produce more, with the helpful attitude of the merchants, I am sure we will be able to hold the price line to the necessary extent.

Mr. Speaker: Before I call the next Member, there is one thing which I want to put before the House. There are still some hon. Members who want to speak on this subject and who have not yet got an opportunity to do so. At the same time, a large number of hon. Members have expressed their desire to join the rehearsal of the Republic Day parade which takes place at 5 o'clock. If that be the case, in deference to their wishes, I must adjourn the House at 5 o'clock. We have a half-an-hour discussion also. There are only two alternatives left with me—either we should postpone the half-an-hour discussion to the next session, which I will take up very soon after the session starts, on the first or second day, or the Minister's reply to this motion should be postponed to the next session. These are the two alternatives and I will act as the Members desire.

Shri Hari Vishnu Kamath (Hoshangabad): The Minister can reply during the next session when he will be very fresh.

Shri Sinhasan Singh: The half-an-hour discussion can be postponed to the next session.

Mr. Speaker: Even if the half-an-hour discussion is postponed, still there are two or three members who want to speak on this motion. After that, I will not be able to give 40 minutes to the Minister which he wants for reply.

Shri Ram Rattan Gupta (Gonda): Members may be given only five minutes each.

Mr. Speaker: All right. I will give to Shri Ram Ratan Gupta only five minutes.

Shri Hari Vishnu Kamath: I submit that the hon. Minister might reply during the next session.

Mr. Speaker: Let it be so. Shri Gupta.

Shri Ram Ratan Gupta: Sir, this question of stabilising the prices is continuously engaging the attention of Parliament and, I am sure, must constantly be in the mind of our hon. Minister. But with the passage of

time we find that the prices are continuously chasing the cost and the cost is continuously chasing the prices. Naturally, prices have their base in the cost. The monetary situation as well which goes on changing in India has direct bearing on the price structure. Naturally, the monetary policy of the country is dependent on so many other circumstances and the political situation over which sometimes we do not have control. Therefore, I have to make a suggestion to the hon. Planning Minister for his favourable consideration. I am just making a suggestion and I request Shri Nanda's attention.

The suggestion that I am going to make is that if in the case of essential commodities you introduce a system of floor and ceiling prices for regulating the prices of those commodities, that, I think, will be the only practical solution. I hope you will kindly give your sympathetic thought to this practical suggestion.

Shri Nanda: Could he mention the commodities?

Shri Ram Ratan Gupta: I am coming to that point.

I know that the problem of fixation of prices is connected with the storage facilities and with the question of finding the finances for maintaining strictly the floor and ceiling prices. In that respect, I will submit that with the creation of the warehousing facilities, I will even go to the extent to suggesting that even if you have to create some more money by means of deficit financing to achieve this objective, that deficit financing will not have an inflationary impact on the general price structure . . .

Shri D. C. Sharma (Gurdaspur): Dangerous.

Shri Ram Ratan Gupta:....because that will be directly related to a particular commodity and the purchase of that commodity out of the created money will not have the inflationary impact.

If there is a shortage of the machinery available in the hands of the Government, you can utilise the machinery of the middle man, that is, the *arhtiyas*. They can buy for the Government and store the commodity. That also will be available to you for sale whenever prices rise above the ceiling price.

I know that the problem is not an easy one to solve. At the same time, I also know that bringing about legally any price structure is also not a practical proposition in the present circumstances of India. Therefore, I will again recommend this suggestion of mine for favourable consideration.

A lot has been said about the cotton policy of the Government. I am sorry that my hon. friends who have spoken about the cotton policy have spoken without studying the actual proposition and the problem of the cotton policy or the impact of the cotton policy of the Government over the price structure. My hon. friends are generally carried away by the cotton prices as they are quoted in the forward market. They have no relation with the prices in the spot market. This is the first point which is generally ignored by our hon. friends who are assailing the Government on the question of its cotton policy.

Secondly, my hon. friends who claim that cotton prices have not penetrated the ceiling are probably not fully informed also. The contract prices may not have but the actual floor prices were higher by Rs. 40 or Rs. 50 per candy before this cotton season started. Therefore whatever the Textile Commissioner has done or is doing is not to help the industry but to help the farmer in the sense that by bringing (*Interruption*).

Some Hon. Members: No, no.

Mr. Speaker: Order, order. I will be calling Sardar Iqbal Singh next.

Shri Ram Ratan Gupta: I will request you to put up with me for two minutes. Let me explain. This survey policy ultimately show the quality control of the farmer which is ultimately beneficial to him at the time of marketing his crop. Otherwise quality control, at the time when the prices of cotton are higher, is not possible.

Then I come to my last point about the cotton contract market. The cotton contract market in India is operating solely in the interests of the producer . . .

Some Hon. Members: No, no.

Shri Ram Ratan Gupta: .... for this reason that it is not a delivery contract, and it is a sort of insurance in which the price are regulated by the contract market, so that the prices at the floor level will not go below them. That is really the impact of the cotton contract speculative market.

I do not want to take more time. I have given an undertaking that I shall not take more than five minutes. Therefore, I would conclude by saying....

Shri Nanda: May I interrupt the hon. Member so that he may not exhaust his five minutes before giving the answer to my small question? What are the commodities in regard to which he would like us to deal in that fashion?

Shri Ram Ratan Gupta: All the items, all the oil-seeds and all the foodstuffs.

Shri Bhagwat Jha Azad (Bhagalpur): So that the farmer may be killed and these people can prosper.

Shri D. C. Sharma: Is my hon. friend a cotton grower?

Shri Nanda: He is a cotton con-

श्री इकबाल सिंह (फीरोज़पुर) : स्पीकर साहब, मैं इस बात से बिल्कुल इत्तिफाक करता हूं कि जंग के जमाने में कीमत न बढ़नी चाहिए और मैं यह भी समझता हूं कि इस वक्त गवर्नमेंट का फर्ज है कि वह कीमतों को कंट्रोल करे । इस बात पर कोई दो राएं नहीं हो सकतीं । लेकिन दो राएं हो जाती हैं जब कि कीमत के कंट्रोल के सिलसिले में किसान को नुकसान पहुंचाने की बात कही जाती है ।

अभी कपास की बात हुई । जिस कांस्टीट्यूएंसी से मैं आता हूं उस में हिन्दुस्तान के कपास का तकरीबन तेरहवां हिस्सा पैदा होता है । हमारे कम्युनिस्ट भाई चीन और रूस के प्रोडक्शन के बारे में कहते हैं; लेकिन इस इलाके के किसानों ने अपनी मेहनत स जहां पहले एक बेल होती थी वहां साठ बेलें पैदा करके दिखा दीं हैं । लेकिन उसकी बदकिस्मती यह है कि जब कपास की कीमत की बात आती है तो उसका कंट्रोल करने वाले अहमदाबाद में बैठे होते हैं, उनके सामने किसान का इंटरेस्ट नहीं, उनको किसान की हमदर्दी नहीं । मैं इस बात को साबित कर दूंगा ।

अभी पंजाब में कीमतों के सिलसिले में आप ने फ्लोर और सीलिंग मुकर्रर किया है और उस को लागू करने के लिए कमेटी बनायी जाती है । उस में ९ मेम्बर हैं । उन में से पांच बम्बई के रहने वाले हैं । मुझे बम्बई से कोई गिला नहीं है । लेकिन मेरा कहना यह है कि पंजाब की कपास को खरीदने वाले जो बम्बई में बैठे हैं वे कपास की कीमत मुकर्रर करते हैं । दो मेम्बर पंजाब के उस कमेटी में हैं और उन को इस लिए रखा गया है कि उनके बगैर काम चल नहीं सकता था ।

इधर गुप्त जी ने कहा कि जो फारवर्ड मारकेट का सिलसिला है वह प्रोड्यूसर के फायदे में है और इसीलिए उसे कायम रखा

गया है । मैं इतना कह सकता हूं कि पंजाब में फारवर्ड मारकेट कमीशन ने पंजाब में काटन की मंडी मुकर्रर की है जहां कपास के सौदे हो सकते हैं, वह भटिंडा है जहां का टोटल प्रोडक्शन ३००० बेल है । लेकिन पंजाब की सब से बड़ी मंडी को जहां ९०००० बेल का प्रोडक्शन है उसको कमीशन ने मंडी मुकर्रर नहीं किया जिससे किसान को फायदा होता । आप फर्क तो देखिये कहां तीन हजार और कहां नब्बे हजार । फिर भी गुप्ता जी कहते हैं कि यह चीज किसान के फायदे के लिए है । मैं कहता हूँ कि उनको किसान से हमदर्दी करना चाहिए । किसान दफ्तर में बैठ कर कपास पैदा नहीं करता, उसको सख्त मेहनत करनी पड़ती है । सरदी के दिनों में पानी लगाना पड़ता है। उसकी कमाई बड़ी मेहनत की है । उसके साथ हमदर्दी रखी जानी चाहिए ।

इस काटन कंट्रोल के सिलसिले में जो कंट्रोलर हैं उन्होंने कमेटियां इस ढंग की बनायी हैं कि किसानों को फायदा न हो । मैं ने मीटिंग में भी कहा था । वह ऐसे वक्त बाहर से कपास मंगाते हैं कि किसान को नुकसान हो जाता है । जब किसान की कपास बाजार में आती है उसी वक्त वह अमरीका से पी० एल० ४८० के मातहत कपास इम्पोर्ट करते हैं जिसका नतीजा यह होता है कि कपास का भाव डैम्प हो जाता है और जब किसान के हाथ से कपास निकल जाती है तो फिर खुला छोड़ देते हैं । मेरा कहना है कि वे उस वक्त कपास का इम्पोर्ट करें जब किसान का कपास मिलों के पास पहुंच जाये । जो तीन चार महीने स्लैक रहते हैं उस वक्त उनको इम्पोर्ट करना चाहिए । ऐसा करें तो किसी को ऐतराज नहीं हो सकता । लेकिन वह चूंकि सर्टेन फंक्शन करते हैं और सर्टेन इंटरैस्ट्स के लिए करते हैं इसलिए वह जानबूझ कर ऐसा करते हैं । यह नहीं कि यह कोई एक एलिगेशन की बात है, यह इतनी ग्लेयरिंग बातें हैं उन को कोई छुपा नहीं सकता है ।

एक सर्वेयर मुकर्रर किया गया । अब सर्वेयर तो साढ़े सात परसेंट लेता है । आज पंजाब में कपास की कीमत ३०-४० रुपये है । २०-३० रुपये १२ क्विटल के हिसाब से वह साढ़े सात परसेंट कम होगा और वह कोई २० करोड़ रुपया हिन्दुस्तान की फर्मों के पास एक साल में ट्रैंजक्शन होगा और वह सरकार में होगा ।

सरकार ने कंट्रोल का जो सिलसिला बनाया है उस की बाबत मैं नन्दा जी से जोकि सोशलिज्म के बड़े हामी हैं, क्या यह पूछ सकता हूं कि हमें इस के लिए क्या हक पहुंचता है कि हम एक प्राइवेट कैपटेलिस्ट को फ़ायदा पहुंचायें ? हम सरकार की मशीनरी इस्तेमाल कर के लोगों का भाव कम कर के और जो उन में बेहतरी हो सकती है उसको इस तौर से दबायें और जो २६ आदमी हैं उन का एक साल में २० करोड़ के करीब ट्रैंजक्शन हो, उनके पास हो और फिर वह २० करोड़ का फ़ायदा लें । अब वह उस २० करोड़ से कितना बिजनैस करेंगे, कितना व्यापार करेंगे वह तो बाद की बात है, वह तो मैं छोड़ता हूं लेकिन मेरा सवाल यह है कि गवर्नमेंट उस में हिस्सेदार क्यों हो ? गवर्नमेंट यह क्यों कहे कि साढ़े सात परसेंट जब तक नहीं देंगे उस वक्त तक कपास की कोई बेल नहीं बिक सकती । जो टोटल खर्चा आयेगा जितना उन को फ़ायदा होगा उस के हिसाब से हर एक को एक, एक लाख के करीब होगा । अब एक लाख रुपया तो हिन्दुस्तान में बड़े से बड़े सेक्रेटरी को भी नहीं मिलता । मैं इतना ही कहना चाहता हूं कि नन्दा जी को कोशिश करनी चाहिए कि यह कपास के कंट्रोल का जो सिलसिला है उसको अपने हाथ में लें और किसानों के हित को मुरक्षित करें । हमारे मुल्क के किसान ने कपास ज्यादा पैदा करके देश की सरकार की सहायता

[श्री इकबाल सिंह]

की है और आज ज़रूरत इस बात की है कि सरकार इस बात की निगरानी रखे कि कहीं कपटेलिस्ट जोकि इस कोशिश में हैं कि किसानों को नुकसान पहुंचाया जाय, वह अपनी इस नामुनासिब कोशिश में कामयाब न हो सकें। इस में पूंजीपतियों की मंशा यह रहती है कि किसी तरह से किसानों को नुकसान पहुंचाया जाय ताकि यह कौटेन ज़्यादा प्रोड्यूस न कर पायें और हम हमेशा अमरीका से मंगाते रहें।

मुझे पूरा भरोसा है कि जिस ढंग से पंजाब के किसानों ने सात गुना कपास पैदा करके दिखायी है वे और भी अधिक पैदा कर सकते हैं अगर सरकार का उन पर हाथ रहे।

आख़िर में मैं एक बात कह कर ख़त्म किये देता हूं। आप फ्लोर प्राइस पर कपास ले लेते हैं। लेकिन क्या कभी कपड़े के दाम भी कम किये हैं? कपड़े के दाम तो दिन पर दिन बढ़ते ही जाते हैं। लेकिन फ्लोर और सीलिंग की बात तबदील नहीं होती है। इसलिए ज़रूरत इस बात की है कि जो मिडिलमैन हैं उनको उचित सुविधाएं दी जांय।

कौटेन कंट्रोल के सिलसिले में ख़ासतौर से मेरी नन्दा जी से अपील है कि वे इधर ध्यान दें और मुझे आशा है कि किसानों की इस बारे में जो जैनविन डिफ़कल्टीज़ हैं उन को वे दूर करेंगे। किसान हिन्दुस्तान में अपनी पैदावार उस हालत में और भी ज्यादा बढ़ा सकेंगे।

Shri Balakrishnan (Koilpatti): During the second world war, prices of commodities jumped four times or five times the previous prices. People were very busy hoarding commodities and articles. The merchants were very busy selling things in the black market. Now the situation is not like that. Our merchants are patriotic. They realise their responsibilities. They do not want to increase prices, or take advantage of the situation. Of course, there may be some black sheep and black-marketeers. Such people must be dealt with severely. I must congratulate the chambers of commerce which met a few months in Delhi and decided on the fixation of retail and wholesale prices.

Such arrangements should be made throughout the country so that we can hold the price line. Here I would like to make a few suggestions for the consideration of the Minister. There should be committees from the district level to the panchayat level. In the district committee, the wholesaler, retailer and producer should be given representation. Periodical meetings should be held by the district committee. The Collector should convene such meetings. In that committee the wholesale and retail prices should be fixed. The panchayat committees should be asked to watch over the prevailing prices in the market. The prices should be strictly controlled in the market. The retailers and wholesalers should be asked to put up pricelists. At the entrance to the shop, the pricelists should be handed over for every commodity. They should be asked to mention which are the commodities which are available in the shop, so that the consumer can find out which is the article which is available in a particular shop. The wholesalers should send periodical reports about their stocks, so that Government may know how much stocks they have and there may not be hoarding.

Foodgrain prices are coming down, but unfortunately the cost of production has gone up four or five times. Unless the producers are assured that labour the they have put into their land will be adequately rewarded, no producer will produce foodgrains. He will go after some other cash crop.

The other day in Krishi Bhavan, the Minister of Food and Agriculture convened a meeting of the cotton committee and the M.Ps. made com-

planits about the accumulation of cotton. Not only in regard to cotton, but in regard to every crop, the position is that so long as the crop remains at the hands of the producer, the prices are coming down. But after the crop goes to the market, the prices start jumping up. This should be stopped and I would request the Government to see that the producers also get their share for the labour they have put in.

Apart from checking the prices of foodgrains, the prices of other non-essential articles like chappals, soap, etc. also should be checked. At present, there is no check upon their price and anybody can charge any price. So, there is no use in merely checking the prices of foodgrains. I would request the Government to keep a check upon the prices of other articles also.

श्री रामसेवक यादव : अध्यक्ष महोदय, समाजवादी समाज की रचना के नकली नारों के पीछे भावों के चढ़ाव उतार के द्वारा भारी मुनाफ़ा कमा कर पूंजीवाद फल फूल रहा है । दाम बढ़ रहे हैं । दामों का बढ़ना रोका जा सकता है अगर उस का इरादा हो। आज जिन हाथों में ताकत है, उन को मंहगाई नहीं अखरती है क्योंकि उन की आमदनी में और जो इस देश के मध्यवर्गीय और निम्न मध्यवर्गीय लोग हैं, उन की आमदनी में ज़मीन आसमान का फ़र्क है और वह जो बड़ी आमदनी उन की है उस आमदनी के जरिए जो बढ़े हुए दाम हैं वह उन को अखरते नहीं हैं । जब तक यह स्थिति बनी रहेगी भावों को बढ़ने से रोकने के लिए सही कदम हम नहीं उठा सकते । इन शब्दों के साथ मैं मंत्री महोदय के सामने तीन सुझाव रक्खूंगा और अगर वह उन पर अमल करेंगे तो सही मायने में दाम बढ़ने से रोकने के लिए एक निश्चित क़दम होगा और वही एक तरीक़ा हो सकता है ।

अनाज बहुत ही आवश्यक वस्तु है । उस के मूल्य दो फ़सलों के बीच एक आने सेर के अधिक न बढ़ने पायें । होता यह है कि फ़सल के समय तो अनाज के कम दाम होते हैं, लेकिन किसान के घर से निकल जाने के बाद उस के दाम बढ़ जाया करते हैं । इस से न तो उपभोक्ता को फ़ायदा होता है और न बेचने वाले किसान को लाभ होता है ।

अनाज के अतिरिक्त ज़िन्दगी के लिए जो अन्य ज़रूरी चीज़ें हैं, मोटा कपड़ा, चीनी, मिट्टी का तेल, दवाइयां आदि, उन के दाम लागत-खर्च से कई गुना ज्यादा होते हैं । जैसा कि एक माननीय सदस्य ने कहा है, सरकारी कारखाने में जो स्ट्रैप्टोमाइसीन बनाई जाती है, जो कि तपेदिक के मरीज़ों को सुई लगाने के काम आती है, उस के दाम दो चार आने होते हैं, लेकिन बाजार में वह बारह, चौदह आने, बल्कि सवा रुपए और डेढ़ रुपए तक, बिकती है । उन दामों को इस प्रकार बढ़ने से रोका जा सकता है कि यह निश्चित कर दिया जाय कि ऐसी चीज़ों के दाम लागत खर्च से डेढ़ गुने से अधिक नहीं होंगे । उस से कम हो सकते हैं, यह नहीं कि डेढ़ गुना ज़रूर हों । यह व्यवस्था की जाय कि किसी भी कल-कारखाने में बनी चीज़ों और ख़ास तौर से जीवन की आवश्यक वस्तुओं के दाम लागत-खर्च से डेढ़ गुना से ज्यादा न हों ।

अन्त में मैं यह सुझाव देना चाहता हूं कि अनाज और कच्चे माल के मूल्य इस तरह से निश्चित किये जायें कि एक तो लागत-खर्च निकल आए और इस के साथ ही उन के पैदा करने वाले उन से अपनी ज़िन्दगी का गुज़ारा कर सकें । इस के साथ ही कल-कारखानों की चीज़ों के दाम में और किसानों द्वारा पैदा किये गए अनाज तथा कच्चे माल के दाम में एक संतुलन कायम हो ।

इन तीन सुझावों के अनुसार अमल कर के अगर सरकार कोई निश्चित मूल्य-नीति निर्धारित करती है और उस के अनुसार एक

[श्री राम सेवक यादव]

आवश्यक और समुचित ढांचा तैयार करती है, तो वह सही मानों में मूल्यों को स्टैबिलाइज करने में सफल होगी ।

श्री नन्दा : माननीय सदस्य, श्री यादव, ने जो सुझाव दिया है, उस के बारे में मैं कहना च ता हूं कि . . . .

अध्यक्ष महोदय : मिनिस्टर साहब अब अपनी स्पीच शुरू कर दें और एक मिनट तक बोल लें ।

Shri Nanda: Mr. Speaker, Sir, I am very much obliged to the Mover of the Motion for taking up this subject for discussion in this House. With many of his observations I find myself in agreement, and I am prepared to endorse a number of the suggestions made by him and by some of the other Members, though I also find that there are certain misconceptions which lead to wrong conclusions.

Mr. Speaker: What did he want to say about Shri Yadav?

Shri Nanda: His last suggestion may run counter to the first. If I wish to do the best for the agriculturists and have the price based on the cost of production, it may lead to a higher price for the consumer, which he also wants to prevent. He should not have then any very serious objection to that.

Mr. Speaker: The rest he can continue next time.

Half an hour discussion.

16.33 hrs.

ENQUIRY INTO RAILWAY ACCIDENT*

Shri D. N. Tiwary (Gopalganj): We are discussing a very unfortunate accident which occurred on the 11th November, 1962. Twentyeight persons have died, out of which two were taken from the river bed. We do not know how any of them went down the current in the stream. The newspaper report is that about 100 persons died in that accident, but the official report is that 28 persons died.

When this matter came up on the 22nd January in the shape of interpellations, the Minister promised to lay on the Table the enquiry report, but unfortunately that has not been placed as yet. Otherwise, we would have go more facts. However, we are thankful for the information that we have got.

Two or three things have happened. One handicap is that neither the Minister nor the Deputy Minister knows the position of the place where that accident occurred.

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): I went there.

Shri D. N. Tiwary: That accident occurred in my district, 40 or 50 miles from my house.

Mr. Speaker: The Deputy Minister says he was there, he went there.

Shri D. N. Tiwary: But he did not care to know the place and whereabouts and how it could have been prevented.

Mr. Speaker: Does he mean to say that he should have gone down the stream where the accident took place?

Shi D. N. Tiwary: He should have done at least this. From Chapra to Bakulah he should have marked all the stations and should have known which is the nearest station from that bridge. About a furlong or two from Manjhi, is the bridge if the train had been stopped at that place, the rail-

*Half-An-Hour Discussion.